

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2599/2026	JASOBANTA LUHA VS STATE OF ODISHA	NIBAN KUMAR SATPATHY VS	BURLA /464 /2025 (//	AOR20230001221C202600001
2	D-BLAPL/2600/2026	KRUSHNA MADKAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /606 /2024 (//	AOD20220004505C202600018
3	D-BLAPL/2601/2026	RAJESH PATRA @ AJU VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /26 /2026 (//	AOR20220001087C202600002
4	D-BLAPL/2604/2026	KORA RAULA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /510 /2023 (//	AOR20220001558C202600019
5	D-BLAPL/2605/2026	RAHUL BAG VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	BURLA /464 /2025 (//	AOR20250000622C202600002
6	D-BLAPL/2606/2026 BLAPL/863/2026	BABU @ SUBHAM @ KANHEI SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /1118 /2025 J.M.F.C.,SORO(Baleshwar) CT/0002100/2025	AOD20220004505C202600016
7	D-BLAPL/2608/2026	CHANDAN PUJARI VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /311 /2022 (//	AOD20220004505C202600013
8	D-BLAPL/2609/2026	SURMATUN BIBI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /8 /2026 (//	AOR20220000925C202600005
9	D-BLAPL/2611/2026	GOURA RANA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAWAPARA /307 /2025 (//	AOD20220004505C202600015
10	D-BLAPL/2613/2026	SUDAM BEHERA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// (//	AOR20220000925C202600004
11	D-BLAPL/2614/2026	AKASH BHIM GAIKWAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /112 /2022 (//	AOD20220004505C202600017

ORISSA HIGH COURT**FILING REPORT AS ON :27/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/2615/2026	TULARAM PUJARI VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /311 /2022 () //	AOD20220004505C202600014
13	D-BLAPL/2616/2026	PINTU @ AMARESH PATEL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 () //	
14	D-BLAPL/2622/2026	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //	
15	D-BLAPL/2623/2026	MANAS RANJAN DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIAPAL /382 /2025 () //	
16	D-BLAPL/2630/2026	SALMAN PAL @ SALMAN PALO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /152 /2025 () //	
17	D-BLAPL/2632/2026	HIMANSHU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	
18	D-BLAPL/2633/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 () //	
19	D-BLAPL/2639/2026	BAPI @ LAXMIDHAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /963 /2025 () //	
20	D-BLAPL/2642/2026	RAMA KOPE VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /488 /2023 () //	
21	D-BLAPL/2643/2026	RAMA MADKAMI VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /11 /2010 () //	
22	D-BLAPL/2645/2026	BIPIN DIGAL VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /60 /2025 () //	
23	D-BLAPL/2650/2026	DEBASISH MALLICK	PRAFULLA KUMAR JENA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/2651/2026	PRADIPTA KUMAR SAHOO @ STAR PINTU	AMLAN SHAKTI PAUL	AIRPORT /441 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2654/2026	SUNIL PRAKASH DHAL	DEEPAK KU SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2655/2026	R. JEGATHEESH @ JAGATHEESH RADHAKRISHNAN	PRADIPTA BEURA	CYBER CRIME AND ECO. OFFENCE, CUTTACK	2025002760C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2660/2026	AJIT NAYAK	PRAFULLA KUMAR KHATEI	SARANAKUL /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/2663/2026	BABU @ SURYAKANTA NAYAK	PRAFULLA KUMAR KHATEI	KHURDA MODEL /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2666/2026	SURESH @ SOUMYARANJAN JENA	PRAFULLA KUMAR KHATEI	SARANAKUL /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2671/2026	SARAT CHANDRA SAMANTARAY @ SARAT SAMANANTARAY	AMITAV TRIPATHY	RANPUR /103 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/2673/2026	MITU PRUSTY	SANJAY KUMAR PRADHAN	GOSANINUAGAM /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2675/2026	BRAJEN MANDAL	BICHITRA NARAYANA SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2677/2026	KISHWAR BEHERA @ KISHORE BEHERA	AMITAV TRIPATHY	KHANDAPARA /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2680/2026	MANOJ LAKRA	SARAT KUMAR JENA	AMBABHONA /202 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/2682/2026	STATE OF ODISHA BHIMSEN MADKAMI VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /173 /2021 ()	
36	D-BLAPL/2684/2026	STATE OF ODISHA KAMLESH JAGGANATH VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /268 /2024 ()	
37	D-BLAPL/2685/2026	STATE OF ODISHA SURENDRA PARIDA VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /165 /2025 ()	
38	D-BLAPL/2686/2026	STATE OF ODISHA MADAN NAHAK @ NAYAK VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /25 /2026 ()	
39	D-BLAPL/2690/2026	STATE OF ODISHA SOBHARAM SODE VS	MAHES DAS VS	// BALLIGUDA /161 /2025 ()	
40	D-BLAPL/2692/2026	STATE OF ODISHA SAMARA @ PRASKA KULESIKA @ SAMBARA VS	AMIT KUMAR SAHU VS	// NARAYANPATNA /2 /2012 ()	
41	D-BLAPL/2704/2026	STATE OF ODISHA BIKASH CHANDRA BEHERA VS	NALINI KANTA DASH VS	// SAMBALPUR CYBER /20 /2025 ()	
42	D-BLAPL/2707/2026	STATE OF ODISHA RAKESH DIGAL VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /140 /2022 ()	
43	D-BLAPL/2708/2026	STATE OF ODISHA KEDARNATH PALEI @ GOLEI VS	ANANTA NARAYAN PATTANAYAK VS	// BALIPATNA /160 /2024 ()	
44	D-BLAPL/2710/2026	STATE OF ODISHA PANKAJ KUMAR DAS @ RINKU VS	AMULYA RATNA PANDA VS	// REMUNA /155 /2025 ()	
45	D-BLAPL/2712/2026	STATE OF ODISHA MUNA @ LIPUN @ RAJKISHOR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI TOWN /194 /2018 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/2718/2026	RANJAN KUMAR PANDA VS STATE OF ODISHA	GOURAV DASH VS	/ /0 () //	
47	D-BLAPL/2721/2026	SUNIL KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 () //	
48	D-BLAPL/2723/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /172 /2025 () //	
49	D-BLAPL/2726/2026	SUMAN RAM VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
50	D-BLAPL/2728/2026	HARI @ HARISH CHANDRA MALIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NIKIRAI /326 /2025 () //	
51	D-BLAPL/2729/2026	BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BERHAMPUR CYBER CRIME /38 /2025 () //	
52	D-BLAPL/2731/2026	GANESH MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /427 /2025 () //	
53	D-BLAPL/2732/2026	AKASH PADHI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /719 /2025 () //	
54	D-BLAPL/2734/2026	PRAFULLA KUMAR BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /427 /2025 () //	
55	D-BLAPL/2735/2026	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /377 /2025 () //	
56	D-BLAPL/2744/2026	SURAJ KUMAR SHA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /166 /2020 () //	
57	D-BLAPL/2748/2026	DAITARI MAHAKUD	ANIRUDHA DAS	BAUNISUNI /70 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/2754/2026	BRUNDABAN MAHANAND	AKSHAYA KUMAR SAHOO	LATHOR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/2755/2026	AMARESH SUBUDHI @ BAPI	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/2758/2026	PRANAYA RATH	MANAS KUMAR CHAND	BOLAGARH P.S. /256 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/2759/2026	PRATAP KISHORE BARIK	KASHINATH PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/2760/2026	BHAGIRATHI MALLİK @ RAKA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/2762/2026	DINESH DIGAL	RASHMI RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/2764/2026	SUSHANTA KUNDU	SANKET KANUNGO	MANIABANDHA /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/2765/2026	SUBALA DEHURY	RASHMI RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/2766/2026	PETULU @ RANKANIDHI @ SURAJ MALİK	SK. ZAFARULLA	BANSADA /364 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/2768/2026	PRAYASH KUMAR GUIN	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/2769/2026	SK. NAWAZ	SK. ZAFARULLA	NCB BHUBANESWAR /10 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/2773/2026	STATE OF ODISHA SHOBI @ WASEEM VS	SK. ZAFARULLA VS	// KHETRARAJPUR /93 /2025 ()	
70	D-BLAPL/2774/2026	STATE OF ODISHA ANUBHABA MAJHI @ PAPU VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /11 /2026 ()	
71	D-BLAPL/2776/2026	STATE OF ODISHA ABHIMANYU NAYAK VS	SAPAN KUMAR LENKA VS	// / /0 ()	
72	D-BLAPL/2777/2026	STATE OF ODISHA SK. AFZAL @ SEK AFJAL VS	SK. ZAFARULLA VS	// GORUMOHISANI /42 /2025 ()	
73	D-BLAPL/2778/2026	STATE OF ODISHA DILLIP KUMAR NAYAK VS	SUJATA JENA VS	// TANGI /466 /2025 ()	
74	D-BLAPL/2784/2026	STATE OF ODISHA SUJIT MAJHI VS	BIKRAM CHANDRA GHADEI VS	// KOMNA PS /11 /2026 ()	
75	D-BLAPL/2788/2026	STATE OF ODISHA SWARAJ KUMAR SAMAL VS	GOPAL KRUSHNA MOHANTY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 ()	
76	D-BLAPL/2791/2026	STATE OF ODISHA ANUSH KUMAR NAYAK VS	SANJAY KUMAR BAL VS	// CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /31 /2025 ()	
77	D-BLAPL/2792/2026	STATE OF ODISHA ATHANI @ KIRTIRANJAN SAHOO VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /338 /2025 ()	
78	D-BLAPL/2794/2026	STATE OF ODISHA MUDA PADIAMI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /37 /2024 ()	
79	D-BLAPL/2795/2026	STATE OF ODISHA NAMITA PALEI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// / /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/2798/2026	DEBASIS RANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BELPARA /2 /2026 () //	
81	D-BLAPL/2800/2026	BUDDHADEB BISWAL @ CHIAN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIJEPUR /260 /2025 () //	
82	D-BLAPL/2801/2026	RABIBARAYAN JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUR VS	/ /0 () //	
83	D-BLAPL/2802/2026	AKASH MUKHI @ BADAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BARIPADA TOWN /763 /2023 () //	
84	D-BLAPL/2805/2026	AYUSHMAN BEHERA @ LALA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /192 /2025 () //	
85	D-BLAPL/2809/2026	MADAN MOHAN GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /4 /2026 () //	AOR20220003422C202600007
86	D-BLAPL/2814/2026	JUDHISTIR NAIK @ JUDHISTIRA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /62 /2025 () //	AOD20240000364C202600025
87	D-BLAPL/2815/2026	PRAVAT MALLICK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /520 /2025 () //	AOD20240000364C202600024
88	D-BLAPL/2816/2026	BANAMALI DHARA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	LAIKERA /158 /2024 () //	
89	D-BLAPL/2818/2026	MOTAE @ MOTAI KHUNTIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /72 /2022 () //	
90	D-BLAPL/2819/2026	CHANDRA SEKHAR MAITY VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	/ / () //	AOR20220003422C202600006
91	D-BLAPL/2822/2026	NILAMANI MOHAPATRA	BHUBANESWAR DASH	S.P.(CID-CRL),CUTTACK /13 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/2823/2026	KIRAN ROHIDAS	DIBYA PRAKASH MISHRA	//	AOR20220002454C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/2824/2026	MD. PARWEZ	DEVASHIS PANDA	RAJGANGPUR /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/2828/2026	GOURI DAS	BISWAJIT MOHANTY	BEGUNIAPADA /351 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/2830/2026	SATYABRATA JENA @ BABUL	ASHOK KUMAR SARANGI	BARI RAMCHANDRAPUR /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/2831/2026	JILU SWAIN @ JILU @ SANU SWAIN	JYOTIRMAYA SAHOO	DHARAKOT PS /326 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/2833/2026	SURENDRA OJHA @ TIMA	BIBEKANANDA MAHAPATRA	KALINGA NAGAR /455 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/2835/2026	BHAGABAN ADBARI @ BUDHA	ABHAS MOHANTY	MALKANGIRI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/2837/2026	TRUPTIKANTA PANIGRAHI	BIBEKANANDA MAHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/2839/2026	SIDIO JAMUNDA	BIBEKANANDA MAHAPATRA	KALIAPANI /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/2841/2026	SUMAN GOUDA @ SIPU	JYOTIRMAYA SAHOO	GANGAPUR (ASKA) /635 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/2845/2026	SURENDRA PARIDA	RAJIB LOCHAN PATNAIK	MALKANGIRI /161 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-BLAPL/2854/2026	STATE OF ODISHA KULAMANI KHATEI @ JATIA VS	MRITUNJAY BANERJEE VS	// PIPLI /674 /2025 ()	
104	D-BLAPL/2858/2026	STATE OF ODISHA PUJURA DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /50 /2025 ()	
105	D-BLAPL/2861/2026	STATE OF ODISHA SMITH DUTTA ACHARYA VS	PRAVAT RANJAN BARIK VS	// PURI SADAR /193 /2025 ()	
106	D-BLAPL/2865/2026	STATE OF ODISHA BIPUL BISWAS VS	UMESH CHANDRA DORA VS	// KALIMELA /273 /2025 ()	
107	D-BLAPL/2866/2026	STATE OF ODISHA MOHANLAL MEHER VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600020
108	D-BLAPL/2868/2026	STATE OF ODISHA ALAUDDIN @ ALAUDDIN SHAIKH VS	RAMESH AGARWAL VS	// LAHUNIPADA /214 /2025 ()	
109	D-BLAPL/2880/2026	STATE OF ODISHA BABLU NAYAK VS	SAUMYA RANJAN PRADHAN VS	// // ()	AOD20240000490C202600006
110	D-BLAPL/2881/2026	STATE OF ODISHA ABHISEK MOHANTY VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600023
111	D-BLAPL/2885/2026	STATE OF ODISHA SIDHARTH SANKAR DAS @ BUNU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /39 /2026 ()	
112	D-BLAPL/2888/2026	STATE OF ODISHA KASI @ KASHIMUDDIN KHAN VS	PRATIK DASH VS	// TIHIDI /197 /2025 ()	
113	D-BLAPL/2893/2026	STATE OF ODISHA NANUMA BEBARTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// GUNUPUR /207 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-BLAPL/2896/2026	HAREKRUSHNA ALIAS HAREKRUSNA SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //	AOD20240000490C202600007
115	D-BLAPL/2909/2026	KRUPASINDHU DIGAL @ KESHAB DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /10 /2026 () //	
116	D-BLAPL/2912/2026	SAHIL KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /181 /2025 () //	
117	D-CMAPL/3454/2026	ASHISH SETH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
118	D-CMAPL/3561/2026	KANCHAN MUDULI VS RABINDRA BARAL	ADV. VS	// () //	
119	D-CMAPL/3655/2026	MADAN MOHAN LENKA VS SRI SRI GRAMADEBATI AMBIKA THAKURANI	RASHMIKANTA MAHALIK VS	// () //	
120	D-CMP/3431/2026	TIRUPATI PANIGRAHI VS TIRUPATI CHOUDHURY	ABHISHEK DASH VS	// () //	AOD20240000186C202600004
121	D-CMP/3435/2026	BIMAL KUMAR MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600001
122	D-CMP/3442/2026	TIRUPATI PANIGRAHI VS TIRUPATI CHOUDHURY	Amrita Mishra VS	// () //	AOD20240000186C202600005
123	D-CMP/3497/2026	ARVIND KUMAR SAHU VS SRINIBAS GARADIA	PRAMOD KISHORE CHAND VS	// () //	
124	D-CMP/3524/2026	MAYA MOHANTY VS SARBESWAR MOHANTY	MAHESWAR MOHANTY VS	// () //	
125	D-CMP/3535/2026	SUDIPTA SAHU	KARTIK CHANDRA TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CMP/3539/2026	PRITAM INFRA PRIVATE LTD., BALASORE		//	
		JUGAL KISHORE NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
127	D-CMP/3555/2026	MANJULIKA PAL		//	
		RASHMI MOHANTY	LALITA NARAYAN PATTNAIK	//	
		VS	VS	0	
128	D-CMP/3568/2026	PRAFULLA KUMAR JENA		//	
		ANANTA BEHERA	KISHORE CHANDRA SATAPATHY	//	
		VS	VS	0	
129	D-CMP/3607/2026	SHYAMA SUNDAR BEHERA		//	
		GANESWAR SAHOO	M. BALAKRISHNA RAO	//	
		VS	VS	0	
130	D-CMP/3614/2026	PAHALI BEHERA		//	
		PURNA CH. JENA	GANESH PRASAD SAMAL	//	
		VS	VS	0	
131	D-CMP/3617/2026	SARASWATI VIDYA MANDIR, JAJPUR		//	
		PURUSOTTAM SONI	RABI NARAYAN BEHERA	//	
		VS	VS	0	
132	D-CMP/3656/2026	MORDWAJ SONI		//	
		ICICI BANK LTD., GUJARAT	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
133	D-CMP/3657/2026	GITANJALI MAHARANA		//	
		KRUSHNA PRASAD SATPATHY	MANAS RANJAN BAUG	//	AOR20220002374C202600008
		VS	VS	0	
134	D-CMP/3675/2026	BAISHNAB BEHURA		//	
		MAMATA PANDA	SAIBRATA RATH	//	
		VS	VS	0	
135	D-CMP/3694/2026	ARJUN PANDA		//	
		SUJAY SHANKAR SINGH DEO	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600003
		VS	VS	0	
136	D-CMP/3695/2026	PUSPA KUMARI DEVI		//	
		MST KAMALINI MOHAPATRA	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202600003
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CMP/3761/2026	MADHAB PUROHIT SIDDHARTH KATARIA VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	// // 0 //	
138	D-CONTC/3384/2026	PRAMODA KUMAR SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
139	D-CONTC/3390/2026	BANAMALI SAHOO VS SANKALPA SWASTIK SAHOO, SUB COLLECTOR CUM SUB. DIVISIONAL MAGISTRATE, KHORDHA	JYOTI PATNAIK VS	// 0	
140	D-CONTC/3406/2026	SWARNALATA DEI VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
141	D-CONTC/3419/2026	DR.UPENDRANATH BARIK VS ASWATHI S,COMM-CUM-SECRETARY,HEALTH AND F.W. DEPT,,BBSR	ADV. VS	// 0 //	
142	D-CONTC/3423/2026	TANGUDU BIKASH RANJAN PATRA VS MANISH V.SURTI,IPS	ADV. VS	// 0 //	
143	D-CONTC/3436/2026	MAMATA PANIGRAHI VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
144	D-CONTC/3438/2026	MURALIDHAR MOHANTY VS BIRENDRA KEREKERA, DIRECTOR OF SECONDARY EDUCATION	ADV VS	// 0 //	AOD20220004505C202600012
145	D-CONTC/3439/2026	MADHUSMITA SETHI VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	SAHASRANSU SOURAV VS	// 0 //	AOR20220001445C202600005
146	D-CONTC/3440/2026	SWARNALATA PATASANI VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	SAHASRANSU SOURAV VS	// 0 //	AOR20220001445C202600006
147	D-CONTC/3441/2026	SURENDRA KU.MUDULI VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/3460/2026	ANIL KUMAR LENKA VS J.SONAL, COLLECTOR, JAGATSINGHPUR	PRASANNA KUMAR NAYAK I VS	// ()	
149	D-CONTC/3487/2026	KALPANA NARENDRA VS JAGYANSENI SAHOO, B.E.O, KHORDHA	KUNAL KUMAR SWAIN VS	// ()	
150	D-CONTC/3504/2026	BAIDEHI MAJHI @ BOIDEHI MAJHI VS S.N.GIRISH, I.A.S	ADV. VS	// ()	
151	D-CONTC/3508/2026	JATESWAR NAYAK VS DR. SWETA KUMAR DASH, OAS	ADV. VS	// ()	
152	D-CONTC/3530/2026	SANJUKTA DEI VS SHUBHA SARMA, COMMISSIONER CUM SEC., WOMEN AND CHILD DEVELOPMENT DEPT., GOVT. OF ODISHA	ADV. VS	// ()	
153	D-CONTC/3536/2026	ANATHA CHANDRA PADHI VS DR.AKHAYA KUMAR SATAPATHY, CDMO, PURI	GOPINATH MISHRA VS	// ()	
154	D-CONTC/3543/2026	HALADHAR BEHERA VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	NRUSINGH CHARAN ROUT VS	// ()	
155	D-CONTC/3544/2026	PITAMBAR JENA VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	NRUSINGH CHARAN ROUT VS	// ()	
156	D-CONTC/3546/2026	DIKHIT BEHERA VS	MANAS PATI VS	// ()	AOR20220001535C202600013
157	D-CONTC/3547/2026	RABINDRANATH BEHERA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// ()	
158	D-CONTC/3548/2026	DILLIP KUMAR MISHRA VS LALIT KUMAR NAYAK, EXECUTIVE OFFICER	Soubhagya Kumar Rath VS	// ()	AOR20220004309C202600006
159	D-CONTC/3549/2026	BAURIBANDHU JENA	Atul Tripathy	//	AOD20240000618C202600013

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/3550/2026	USHA PADHEE, IAS JUDHISTI BEHERA	Krishna Chandra Sahu	//	AOD20250000180C202600013
		VS	VS	()	
161	D-CONTC/3551/2026	BHAWANI SHANKAR NATH, D I G CUM CHIEF SECURITY COMMISSIONER Akshaya Kumar Padhi	Sandhyarani Pani	//	AOR20230000010C202600023
		VS	VS	()	
162	D-CONTC/3552/2026	Arvind Agrawal Commissioner Cum Secretary to Government and Another YASHOBANTA NARAYAN PATHY	Rajesh Kumar Mahapatra	//	AOR20220001639C202600006
		VS	VS	()	
163	D-CONTC/3581/2026	SATYA PRAKASH TRIPATHY, EXECUTIVE OFFICER, ARUN KUMAR RAY	BAIDHAR SAHOO	//	
		VS	VS	()	
164	D-CONTC/3586/2026	SANAT KUMAR PATTNAIK, REGIONAL PROVIDENT FUND COMMISSIONER, SUB REGIONAL/OFFICE, KEONJHAR RAKESH SAMAL	ADV.	//	
		VS	VS	()	
165	D-CONTC/3592/2026	K.P.SINGH, COMM. GRER CENRE, MAHARASTRA PRAMILA SAHU	ADV.	//	
		VS	VS	()	
166	D-CONTC/3599/2026	PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ GOPAL CHANDRA BEHRA	ADV.	//	
		VS	VS	()	
167	D-CONTC/3610/2026	SRIKANTA KUMAR PATEL, IN CHARGE CUM SEC., UDALA COLLEGE, MAYURBHANJ PADMANAV DASH	ADV.	//	
		VS	VS	()	
168	D-CONTC/3620/2026	PROF. DIPAK KUMAR SAHOO, VICE CHANCELLOR, V.S.S.U.T, BURLA, SAMBALPUR ANTARYAMI BALIARSINGH	DR. SIMANCHALLA RANJIT	//	
		VS	VS	()	
169	D-CONTC/3622/2026	SHUBHA SARMA, PRINCIPAL SEC. TO GOVT. OF ODISHA PARIKSHITA MALLICK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
170	D-CONTC/3628/2026	ARAVIND AGRAWAL, I.A.S DURGA KANTA MAHANTA	SANGRAM JENA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/3630/2026	ARVIND AGRAWAL, I.A.S SISIR KANTA SADANGI VS	SANGRAM JENA VS	// // 0	
172	D-CONTC/3633/2026	ARAVIND AGRAWAL, I.A.S JUDHISTIRA DAS VS	SANGRAM JENA VS	// // 0	
173	D-CONTC/3634/2026	ARVIND AGRAWAL, I.A.S BHUPATI KUMAR MOHANTA VS	SANGRAM JENA VS	// // 0	
174	D-CONTC/3639/2026	ARAVIND AGRAWAL, I.A.S SUSHANT KUMAR BEHURA VS	ADV. VS	// // 0	
175	D-CONTC/3646/2026	USHA PADHEE, IAS ASHOK KUMAR SAMANTARAY VS	ADV. VS	// // 0	
176	D-CONTC/3652/2026	ARABINDA AGARWAL, IAS SOURABHA RANJAN KHAMARI VS	SUKANTA KUMAR MISHRA VS	// // 0	
177	D-CONTC/3666/2026	ARAVINDA AGRAWAL, IAS RABINARAYAN MISHRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
178	D-CONTC/3672/2026	ARAVIND AGRAWAL, IAS DILLIP KUMAR MALLICK VS	AUROBINDA SAHOO VS	// // 0	AOD20220003080C202600002
179	D-CONTC/3682/2026	ARAVIND AGRAWAL, IAS SURENDRA KUMAR MISHRA VS	BIJOY DASMOHAPATRA VS	// // 0	
180	D-CONTC/3684/2026	N.THIRUMALLA NAIK, I.A.S KAUSALYA NAYAK VS	SAKTIDHARA MISHRA VS	// // 0	AOD20240000216C202600004
181	D-CONTC/3690/2026	DR N THIRUMALA NAIK, IAS RASIKAN BUD VS	ADV. VS	// // 0	
		INDRAMANI TRIPATHY, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/3691/2026	SRIKANTA DALEI VS JAYADRATH ACHARYA, OAS	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //	AOD20250001040C202600004
183	D-CONTC/3693/2026	KLARA BAGE VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //	
184	D-CONTC/3701/2026	KUNTALA MAJHI VS P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA	ADV. VS	// 0 //	
185	D-CONTC/3705/2026	SOBHABATI DANI VS P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA	ADV. VS	// 0 //	
186	D-CONTC/3709/2026	PRAMOD KUMAR NANDA VS BIRENDRA KUMAR KORKORA, IAS	ADV. VS	// 0 //	
187	D-CONTC/3714/2026	DR. SUSANTA KUMAR SAHU VS DR. SWATI MISHRA, OAS (SAG), REG., BHUBANESWAR	ADV. VS	// 0 //	
188	D-CONTC/3718/2026	AJIT KUMAR NANDA VS PROF. K.UMAMAHESWAR RAO, DIRECTOR, NIT, ROURKELA	ADV. VS	// 0 //	
189	D-CONTC/3724/2026	JAYANTA KUMAR SOREN VS DR. N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //	
190	D-CONTC/3730/2026	SHREE BRUNDABAN CHANDRA JEW @ BRUNDABAN, VS LALATENDU JENA, O.S.J.S. (S.B.)	ADV. VS	// 0 //	
191	D-CONTC/3731/2026	AMARESWAR MOHARANA VS ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202600002
192	D-CONTC/3732/2026	SWADHIN JENA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
193	D-CONTC/3735/2026	ABHINNA KUMAR BISWAL	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS		()
194	D-CONTC/3737/2026	DR. N. THIRUMALA NAIK, I.A.S. HARAPRIYA DASH	ADV.		//
		VS	VS		()
195	D-CONTC/3739/2026	ARAVIND AGRAWAL, IAS SUBASH CHANDRA SAMAL	ADV.		//
		VS	VS		()
196	D-CONTC/3742/2026	DR. ARVIND AGRAWAL, I.A.S. AMULYA KUMAR PANDA	ADV.		//
		VS	VS		()
197	D-CONTC/3744/2026	DR. ARVIND AGRAWAL, I.A.S. GIRIDHARI MOHANTY	SAROJA KANTA SAMAL		//
		VS	VS		()
198	D-CONTC/3745/2026	LAXMAN BHOI, D.E.O. CUM DISTRICT PROJECT CO ORDINATOR, SARVA SIKHYA ABHIJAN/SAMBALPUR GANAPATI PUROHIT	ADV.		//
		VS	VS		()
199	D-CONTC/3747/2026	MIHIR KUMAR MOHANTY, O.A.S.(SAG) PRASANNA KUMAR RATH	ADV.		//
		VS	VS		()
200	D-CONTC/3748/2026	DR.N.THIRUMALA NAIK, I.A.S GHASIRAM ROUT	SALYADU ANIL KUMAR DORA		//
		VS	VS		()
201	D-CONTC/3751/2026	MADHUSUDAN DASH, I.A.S. BIKRAM KUMAR JAGADEV	ADV.		//
		VS	VS		()
202	D-CONTC/3754/2026	DR. N.THIRUMALA NAIK, I.A.S BIJAY LAXMI BEHERA	SHASHI BHUSAN JENA		//
		VS	VS		()
203	D-CONTC/3759/2026	SUBHA SHARMA, I.A.S. M/S. CHAKADOLA CONSTRUCTION PVT. LTD., SUNDARBAN	SUREN D WIBEDI		//
		VS	VS		()
204	D-CRLA/2672/2026	ARABIND TRIPATHY AKHANDALA PRASAD MOHANTY	DEVASHIS PANDA	CUTTACK VIGILANCE /6 /2015	
		VS	VS		()

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLA/2706/2026	STATE OF ODISHA(VIG.) KRUPAKAR MUKHI @ BANUA @ KRUPA VS	MAHES DAS VS	// PHIRINGIA /107 /2024 ()	
206	D-CRLA/2747/2026	STATE OF ODISHA GANESH BANTHA VS	AMULYA RATNA PANDA VS	// PANIKOILI /119 /2018 ()	
207	D-CRLA/2775/2026	STATE OF ODISHA BIHARILAL TAJAN VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR VIGILANCE /11 /2005 ()	
208	D-CRLA/2783/2026	STATE OF ODISHA(VIG.) SUNIL KUMAR NAYAK VS	DEEPALI MAHAPATRA VS	// KHAJURIPADA /25 /2020 ()	
209	D-CRLA/2790/2026	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	DILIP KUMAR MISRA VS	// NALCO /100 /2022 ()	
210	D-CRLA/2799/2026	STATE OF ODISHA HADIBANDHU SAMAL @ HADIA SAMAL VS	SHYAM SUNDAR CHHUALSINGH VS	// BANARAPAL /353 /2021 ()	
211	D-CRLA/2849/2026	STATE OF ODISHA ASHOK MUKHI VS	SK. ZAFARULLA VS	// PHIRINGIA /107 /2024 ()	
212	D-CRLA/2852/2026	STATE OF ODISHA SARAT NAIK VS	PRASANTA KUMAR SAHOO VS	// TUMUSINGA /216 /2024 ()	
213	D-CRLA/2900/2026	STATE OF ODISHA DHRİYODHAN MAJHI@PADMA MAJHI@PANCHHI VS	SURYAKANTA DWIBEDI VS	// LARAMBA /167 /2024 ()	
214	D-CRLMA/2751/2026	STATE OF ODISHA SASHI BHUSAN PANDEY VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /77 /2025 ()	
215	D-CRLMC/2627/2026	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	RAMDAS ACHARY VS	// BALIPATNA /71 /2013 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/2662/2026	BABU @ DEEPAK SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /214 /2025 () //	
217	D-CRLMC/2669/2026	NIBEDITA ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /53 /2023 () //	AOR20220003722C202600027
218	D-CRLMC/2676/2026	DINESH DAS VS STATE OF ODISHA	DILIP KUMAR MISRA VS	CHAULIAGANJA /116 /2025 () //	
219	D-CRLMC/2691/2026	BINOD BIHARI MEHER VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	DHARAMGARH /60 /2003 () //	
220	D-CRLMC/2693/2026	RABINARAYAN SAHOO@RABINARAYAN SAHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
221	D-CRLMC/2720/2026	SUSHANTA KUMAR PALEI @ KALU @ KALIA VS STATE OF ODISHA	AKHAND VS	DELANGA /348 /2022 () //	
222	D-CRLMC/2722/2026	PRADIP KUMAR SETHI @ PRADEEP KUMAR SETHY VS STATE OF ODISHA	TARUN KUMAR MISHRA VS	PHULBANI TOWN /19 /2013 () //	
223	D-CRLMC/2724/2026	JAWAHAR LAL NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	EOW,BHUBANESWAR /10 /2021 () //	
224	D-CRLMC/2770/2026	DONA BISWAL VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /154 /2021 () //	
225	D-CRLMC/2779/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
226	D-CRLMC/2785/2026	SAGAR GAND@NAIK VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	DEOGAON /291 /2024 () //	
227	D-CRLMC/2793/2026	SHISHIR JOSHI	SUPRIYO RANJAN MAHAPATRA	CHANDIPOSH PS /35 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/2834/2026	NALINEE PRAVA NAIK	BIPLABA P.B. BAHALI	SAMBALPUR VIGILANCE /75 /2009	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
229	D-CRLMC/2846/2026	SANTOSH KUMAR MOHANTY	PRATIK DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/2850/2026	MONMOHAN SENAPATI@MANAMOHANA SENAPATI	SIBA PRASAD PATRA	BHUBANESWAR VIGILANCE /40 /2008	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
231	D-CRLMC/2855/2026	SOUMYA RANJAN ROUT@DIPAK	RANJAN KUMAR NAYAK	TIGIRIA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/2856/2026	SURENDRA MALLA	RANJAN KUMAR NAYAK	TIGIRIA /154 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/2860/2026	SUNIL RANJAN BHOL	ASHOK DAS	MAHILA P.S.(BBSR) /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/2863/2026	BRUNDABAN SWAIN	ASHOK DAS	MAHILA P.S.(BBSR) /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/2864/2026	ASEEMA SAROSE NAYAK	DIPTI RANJAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/2867/2026	AJAYA KUMAR JENA	ASHOK DAS	MAHILA P.S.(BBSR) /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/2876/2026	DEBENDRANATH@DEVENDRANATH NAYAK	RUDRA NARAYAN PARIJA	PHULBANI TOWN /136 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMC/2879/2026	GAJENDRA SINGH	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRLMC/2906/2026	STATE OF ODISHA SOUBHAGYA KUMARI MUNI @ PINTU MUNI VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /202 /2023 ()	
240	D-CRLMP/2664/2026	STATE OF ODISHA JUBARAJ TAKRI VS	SURAJ MOHANTY VS	// /0 ()	
241	D-CRLMP/2701/2026	STATE OF ODISHA DEBARAJ ROURAY VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
242	D-CRLMP/2711/2026	STATE OF ODISHA SUKANYA SWAIN VS	MONICA DEO VS	// /0 ()	
243	D-CRLMP/2716/2026	STATE OF ODISHA SWASTIK KUMAR PATEL VS	KALINGA KESHARI MOHAPATRA VS	// /0 ()	
244	D-CRLMP/2736/2026	PHOENIX INDIA RESEARCH AND DEVELOPMENT GROUP PVT. LTD., KOLKATA HIMANSHU MALLICK VS	PRAJIT KUMAR PRADHAN VS	// /0 ()	
245	D-CRLMP/2808/2026	STATE OF ODISHA S.K.MATLUB ALI VS	STHITIPRAGYAN SUNANDINI VS	// /0 ()	
246	D-CRLMP/2820/2026	STATE OF ODISHA PADMABATI ROUT VS	GHANASHYAM MUDULI VS	// /0 ()	AOR20220002820C202600008
247	D-CRLMP/2908/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// /0 ()	
248	D-CRLREV/2624/2026	STATE OF ODISHA JAHNABEE SAHOO VS	RAMDAS ACHARY VS	// /0 ()	
249	D-CRLREV/2644/2026	SAROJ KUMAR SAHOO JERAT SHEKH VS	JNYANANANDA PANDA VS	// DHAMNAGAR /409 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLREV/2705/2026	PRIYANKA SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	// () //	
251	D-CRLREV/2727/2026	SANDHYA RANI PARIDA VS MAMATA MALLIK	BRAHMANANDA TRIPATHY VS	// () //	
252	D-CRLREV/2741/2026	ANIRUDHA PARAMANIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BYREE /196 /2024 () //	
253	D-CRLREV/2804/2026	AJAY KUMAR NANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	KHURDA SADAR /152 /2025 () //	
254	D-CRLREV/2847/2026	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /266 /2025 () //	
255	D-CRLREV/2862/2026	GOURI PRASAD DAS @ GOURI DAS VS STATE OF ODISHA	ANSHUMAN RAY VS	// () //	
256	D-CRLREV/2891/2026	K.RAJSEKHAR SUBUDHI @ RAJASEKHAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// () //	
257	D-EXP/3481/2026	AKSHAYA KUMAR MIRGAN VS DR.N.THIRUMALA NAIK, I.A.S.	SATYAJIT BEHERA VS	// () //	
258	D-FAO/3379/2026	PABITRA NAIK VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
259	D-FAO/3380/2026	MANDODARI SETHY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
260	D-FAO/3420/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED, VS BIKASH BEHERA	CHANDRA SAMANTARAY VS	// () //	AOR20220001406C202600002
261	D-FAO/3572/2026	B.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS	ANAND KUMAR VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BASUDEO YADAV		//	
262	D-FAO/3621/2026	K.SUPRABHA PATRO	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-FAO/3636/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	PRKASH KUMAR MOHANTY	//	
		VS	VS	0	
		SANTILATA BEHERA		//	
264	D-FAO/3738/2026	DIRECTOR, M/S. VISA STEEL LTD.,JAJPUR	SHIBASHISH MISRA	//	
		VS	VS	0	
		JAJATI KESHARI PATTANAİK		//	
265	D-FAO/3750/2026	SUSHILA CHANDRA PARADHAN	ALOK KUMAR DAS	//	
		VS	VS	0	
		THE SECRETARY, THE STATE EDUCATION TRIBUNAL, BBSR		//	
266	D-MACA/3389/2026	BIJULI PRADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		PINKU PRADHAN		//	
267	D-MACA/3513/2026	BIBHUTI BARAL	PRABASH CHANDRA PATTANAİK	//	
		VS	VS	0	
		KANHU BEHERA		//	
268	D-MACA/3575/2026	R.M., ORIENTAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		AJAY KUMAR SAHOO		//	
269	D-MACA/3579/2026	ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		JHILI DASH		//	
270	D-MACA/3626/2026	NATIONAL INSURANCE CO. LTD.,CUTTACK	NIBEDITA MOHANTY	//	
		VS	VS	0	
		AKSHAY PATRA		//	
271	D-MACA/3635/2026	D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR	BRBRAT SATPATHY	//	
		VS	VS	0	
		SRIDHAR RANA		//	
272	D-MACA/3722/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR	ANBIRM DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-MATA/3489/2026	TULSA HARIJAN SUMITA SAHU VS MANOJ KUMAR SAHU	NIRANJAN SINGH (1) VS	// // 0 //	
274	D-MATA/3507/2026	DILLIP KUMAR DASH VS JYOTIRMAYEE DASH	SRIDHAR RATH VS	// // 0 //	
275	D-MSA/3727/2026	PUNJAB NATIONAL BANK, CUTTACK VS MANASI PATRO @ PANDA	PRADEEP KUMAR DASMOHAPATRA VS	// // 0 //	
276	D-MSA/3740/2026	PUNJAB NATIONAL BANK, CUTTACK VS MINATI SAHU	PRADEEP KUMAR DASMOHAPATRA VS	// // 0 //	
277	D-RPFAM/3663/2026	LAXMI NARAYAN SWAIN VS GEETANJALI SWAIN	Soubhagya Kumar Dash VS	// // 0 //	AOR20220001631C202600020
278	D-RPFAM/3689/2026	BHARATI CHAKRA VS PRASANNA KUMAR JENA	PRAFULLA KUMAR NAYAK VS	// // 0 //	AOD20250001069C202600002
279	D-RSA/3437/2026	MANORAMA JENA VS TRILOCHAN JENA	SUMIT KUMAR MOHANTY VS	// // 0 //	AOR20220003068C202600002
280	D-RSA/3461/2026	MANASI JENA VS TOFAN JENA	SURYA PRAKASH MANAGARAJ VS	// // 0 //	
281	D-RSA/3520/2026	PITHA MAJHI @ MARANDI VS HADIBANDHU MAJHI	SOURAV SUMAN BHUYAN VS	// // 0 //	
282	D-RSA/3640/2026	RANGALATA NAYAK VS JOGENDRA PRADHAN	SANDEEP RATH VS	// // 0 //	
283	D-RSA/3733/2026	NIRANJAN MAHARANA VS ANANTA CHARAN PATRA	Anjan Kumar Biswal VS	// // 0 //	AOR20220001328C202600012

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-RSA/3752/2026	RANGADHAR MOHANTA VS SURENDRA MOHANTA	KULDEEP MOHANTY VS	// ()	AOD2024000012C202600020
285	D-RVWPET/3755/2026	KANCHANBALA MOHANTY VS UNION OF INDIA	ADV. VS	// ()	
286	D-SAO/3471/2026	SARBESWAR SAHOO VS BANGALI SAHOO	SOUMYA MISHRA VS	// ()	
287	D-TRP(C)/3430/2026	BRAMHANANDA NAYAK VS JHILI SWAIN	AMIYA KUMAR MOHANTY VS	// ()	
288	D-TRPCRL/2637/2026	BRAMHANANDA NAYAK VS JHILI SWAIN	AMIYA KUMAR MOHANTY VS	//0 ()	
289	D-WA/3377/2026	BIJAY KUMAR PRUSTY VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
290	D-WA/3416/2026	STATE OF ODISHA VS DR. PARTHA SINGH	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202600024
291	D-WA/3417/2026	STATE OF ODISHA VS HIRANYA KUMAR SAMAL	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202600023
292	D-WA/3426/2026	BICHITRANANDA PRUSTY VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
293	D-WA/3432/2026	STATE OF ODISHA VS DURGA CHARAN DAS	DEBASISH TRIPATHY,A.G.A VS	// ()	LOD20240000172C202600025
294	D-WA/3433/2026	BIRANCHI NARAYAN PRUSTY VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// ()	
295	D-WA/3434/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600029

ORISSA HIGH COURT**FILING REPORT AS ON :27/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
296	D-WA/3445/2026	MAA ASHURAGADIAN WOMEN SELF HELP GROUP KRUSHNA CHANDRA BEHERA	SASHIBHUSAN DAS	//	
		VS	VS	0	
297	D-WA/3448/2026	STATE OF ODISHA KHULANA JENA@KHOLANA JENA	SASHIBHUSAN DAS	//	
		VS	VS	0	
298	D-WA/3452/2026	STATE OF ODISHA PARAMANANDA BEHERA	SASHIBHUSAN DAS	//	
		VS	VS	0	
299	D-WA/3455/2026	STATE OF ODISHA KARTIKA CHANDRA JENA	SASHIBHUSAN DAS	//	
		VS	VS	0	
300	D-WA/3456/2026	STATE OF ODISHA SRIDHAR PRADHAN	SASHIBHUSAN DAS	//	
		VS	VS	0	
301	D-WA/3457/2026	STATE OF ODISHA ABHIMANYU ROUT	SASHIBHUSAN DAS	//	
		VS	VS	0	
302	D-WA/3458/2026	STATE OF ODISHA AKSHYA ROUT	SASHIBHUSAN DAS	//	
		VS	VS	0	
303	D-WA/3463/2026	STATE OF ODISHA ABHAYANANDA MOHANTY	SASHIBHUSAN DAS	//	
		VS	VS	0	
304	D-WA/3466/2026	STATE OF ODISHA ANANTA JATA @ ANNADA JATA	SASHIBHUSAN DAS	//	
		VS	VS	0	
305	D-WA/3467/2026	STATE OF ODISHA SANATAN JENA	SASHIBHUSAN DAS	//	
		VS	VS	0	
306	D-WA/3468/2026	STATE OF ODISHA BANAMALI PRADHAN	SASHIBHUSAN DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WA/3469/2026	STATE OF ODISHA BENUDHAR OJHA VS	SASHIBHUSAN DAS VS	// // ()	
308	D-WA/3472/2026	STATE OF ODISHA PRAKASH BEHERA VS	SASHIBHUSAN DAS VS	// // ()	
309	D-WA/3474/2026	STATE OF ODISHA KESABA JATA VS	SASHIBHUSAN DAS VS	// // ()	
310	D-WA/3484/2026	STATE OF ODISHA ODISHA MINING CORPORATION LTD., BBSR VS RABINARAYAN DAS	PAMI RATH, (SR.ADV.) VS	// // ()	
311	D-WA/3651/2026	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS DIRECTOR OF INDUSTRIES, MICRO SMALL ENTERPRENEURS FACILITATION COUNCIL, ODISHA	GOVT OF ODISHA VS	// // ()	LOD20240000200C202600029
312	D-WA/3653/2026	SECRETARY OF STEEL AND MINES DEPT VS SUDHANSHU KUMAR RAY	GOVT OF ODISHA VS	// // ()	LOD20240000172C202600026
313	D-WA/3667/2026	SECRETARY OF STEEL AND MINES DEPT VS DILLIP KUMAR BISWAL	AGODISHA VS	// // ()	LOD20240000200C202600028
314	D-WA/3670/2026	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS IPSIT DASH	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600030
315	D-WA/3686/2026	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BENUDHAR SWAIN	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600031
316	D-WA/3696/2026	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS DASARATHA BARIK	ADVOCATE GENERAL VS	// // ()	LOD20240000172C202600027
317	D-WA/3746/2026	ODISHA MINING CORPORATION LTD.,KHURDA VS DURGA CHARAN DAS	PAMI RATH(SR.ADV.) VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/3375/2026	M/S HARIPRIYA ASSOCIATES PVT. LTD., BERHAMPUR, ODISHA	RAKESH KUMAR SARANGI	//	
		VS	VS	0	
		THE COMNR (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
319	D-WP(C)/3376/2026	MD ARIF	ARUN KUMAR PATRA	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, NUAPADA		//	
320	D-WP(C)/3378/2026	JAGANNATH PATSANI	SUJATA JENA	//	
	WP(C)/2842/2026	VS	VS	0	
		THE COLLECTOR, CUTTACK		//	
321	D-WP(C)/3381/2026	PUSPALATA JENA	SRINIVAS MOHANTY	//	AOR20240000732C202600021
		VS	VS	0	
		STATE OF ODISHA		//	
322	D-WP(C)/3382/2026	SAUMENDRA NAYAK	SRINIVAS MOHANTY	//	AOR20230000802C202600043
		VS	VS	0	
		STATE OF ODISHA		//	
323	D-WP(C)/3383/2026	ARCHANA RAY	SRINIVAS MOHANTY	//	AOR20230000802C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
324	D-WP(C)/3385/2026	RANJIT MAHAPATRA	DIGANTA DAS	//	
	WP(C)/2900/2026	VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA		//	
325	D-WP(C)/3386/2026	RITANJALI MOHANTY	SRINIVAS MOHANTY	//	AOR20230000802C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
326	D-WP(C)/3387/2026	SANTOSH KUMAR MOHANTA	TUSHARKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
327	D-WP(C)/3388/2026	BALARAMA MAHARANA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
328	D-WP(C)/3391/2026	DILLIP KUMAR SAHOO	RAKESH KUMAR SARANGI	//	AOR20220001665C202600008
		VS	VS	0	
		STATE OF ODISHA		//	
329	D-WP(C)/3392/2026	SUDHANSU SEKHAR MAHAPATRA	SRINIVAS MOHANTY	//	AOR20240000732C202600030

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/3393/2026	STATE OF ODISHA LALATENDU SAHOO	SRINIVAS MOHANTY	//	AOR20240000732C202600035
		VS	VS	()	
331	D-WP(C)/3394/2026	STATE OF ODISHA SHISIR KUMAR MALLICK	SRINIVAS MOHANTY	//	AOR20240000732C202600024
		VS	VS	()	
332	D-WP(C)/3395/2026	STATE OF ODISHA JAYASHREE BEHERA	SRINIVAS MOHANTY	//	AOR20230000802C202600038
		VS	VS	()	
333	D-WP(C)/3396/2026	STATE OF ODISHA BANISHREE PATTNAIK	SRINIVAS MOHANTY	//	AOR20230000802C202600037
		VS	VS	()	
334	D-WP(C)/3397/2026	STATE OF ODISHA CHINMAYA KUMAR MOHAPATRA	SRINIVAS MOHANTY	//	AOR20230000802C202600048
		VS	VS	()	
335	D-WP(C)/3398/2026	STATE OF ODISHA PABITRA KUMAR GAJA	SRINIVAS MOHANTY	//	AOR20230000802C202600047
		VS	VS	()	
336	D-WP(C)/3399/2026	STATE OF ODISHA RIMASHREE MOHANTY	SRINIVAS MOHANTY	//	AOR20240000732C202600029
		VS	VS	()	
337	D-WP(C)/3400/2026	STATE OF ODISHA PRAKASH MONDAL	SRINIVAS MOHANTY	//	AOR20240000732C202600033
		VS	VS	()	
338	D-WP(C)/3401/2026	STATE OF ODISHA Pramila Sahoo	Sushree Ranjan Mohanty	//	AOR20240000732C202600022
		VS	VS	()	
339	D-WP(C)/3402/2026	State and Others ASTIK DIGAL	AMITABH MISHRA	//	
		VS	VS	()	
340	D-WP(C)/3403/2026	STATE OF ODISHA Sarita Suna	Sushree Ranjan Mohanty	//	AOR20240000732C202600025
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/3404/2026	State and others PRAMODINI DASH VS STATE OF ODISHA	LALATENDU SAMAL VS	// // ()	
342	D-WP(C)/3405/2026	SURENDRANATH MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // ()	
343	D-WP(C)/3407/2026	Kali Prasad Sahoo VS State and others	Sushree Ranjan Mohanty VS	// // ()	AOR20240000732C202600026
344	D-WP(C)/3408/2026	Bhabagrahi Barik VS Chief Commissioner, CGST AND Central Excise, Odisha	Janakalyana Mohanty VS	// // ()	AOD20220001936C202600002
345	D-WP(C)/3409/2026	AJAY KUMAR GIRI VS STATE OF ODISHA	MANORANJAN PADHI VS	// // ()	
346	D-WP(C)/3410/2026	ASHOK KUMAR SETHI VS STATE OF ODISHA	Kabita Patra VS	// // ()	AOR20230000802C202600045
347	D-WP(C)/3411/2026	DIPAK JYOTI SARANGI VS BANK OF INDIA, MUMBAI	KAPILA CHARAN NAYAK VS	// // ()	
348	D-WP(C)/3412/2026	MANASWINI MOHAPATRA VS STATE OF ODISHA	Kabita Patra VS	// // ()	AOR20230000802C202600040
349	D-WP(C)/3413/2026	SACHINDRA NATH SAHOO VS STATE OF ODISHA	Kabita Patra VS	// // ()	AOR20230000802C202600044
350	D-WP(C)/3414/2026	Usharani Behera VS State and others	Sushree Ranjan Mohanty VS	// // ()	AOR20240000732C202600031
351	D-WP(C)/3415/2026	Puspalata Jena VS State and others	Sushree Ranjan Mohanty VS	// // ()	AOR20240000732C202600034

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/3418/2026	Pramod Kumar Senapati VS State and others	Sushree Ranjan Mohanty VS	// () //	AOR20240000732C202600036
353	D-WP(C)/3421/2026	Chaturbhuj Dash VS State and others	Sushree Ranjan Mohanty VS	// () //	AOR20240000732C202600028
354	D-WP(C)/3422/2026	RANJAN KUMAR GOCHHAYAT VS STATE OF ODISHA	Kabita Patra VS	// () //	AOR20230000802C202600041
355	D-WP(C)/3424/2026	Debabandya Mohapatra VS State and others	Sushree Ranjan Mohanty VS	// () //	AOR20240000732C202600032
356	D-WP(C)/3425/2026	BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
357	D-WP(C)/3427/2026	Suwendu Acharya VS State and Others	Sushree Ranjan Mohanty VS	// () //	AOR20240000732C202600023
358	D-WP(C)/3428/2026	Rudra Prasanna Mishra VS State and others	Sushree Ranjan Mohanty VS	// () //	AOR20240000732C202600027
359	D-WP(C)/3429/2026	ADHIRA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600019
360	D-WP(C)/3443/2026	RAMAKANTA SETHY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// () //	
361	D-WP(C)/3444/2026 WP(C)/2885/2026	UMESHCHANDRA SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
362	D-WP(C)/3446/2026	SATYABRAT DEHURY VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// () //	
363	D-WP(C)/3447/2026	BANSHARI BEHERA	DIPTI RANJAN BHOKTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/2893/2026	VS STATE OF ODISHA	VS	0 //	
364	D-WP(C)/3449/2026	SANKAR PRASAD MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
365	D-WP(C)/3450/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR SAHU VS	// 0 //	
366	D-WP(C)/3451/2026 WP(C)/2896/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
367	D-WP(C)/3453/2026 WP(C)/2868/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	AOD20250001071C202600002
368	D-WP(C)/3459/2026	M/S. MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR VS M/S. SIDHARTHA ENGINEERING LTD., BBSR	SAKTI DHAR DAS VS	// 0 //	
369	D-WP(C)/3462/2026	KARTTIK CHANDRA NAYAK VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
370	D-WP(C)/3464/2026	DR. SWAPAN KUMAR KARAK VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH	HARMOHAN DHAL VS	// 0 //	
371	D-WP(C)/3465/2026	KEDAR NATH PATI VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
372	D-WP(C)/3470/2026	JITENDRA KUMAR PRUSTI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
373	D-WP(C)/3473/2026	RASHMITA BARIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
374	D-WP(C)/3475/2026	KALI PRASAD NANDA VS	PRASANTA KUMAR SATAPATHY VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/3476/2026	STATE OF ODISHA SUGRIBA DEHURY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
376	D-WP(C)/3477/2026	STATE OF ODISHA PRASANTA KUMAR PALLEI VS	ALEKHA KUMAR SAHOO VS	// // 0	
377	D-WP(C)/3478/2026	UNION OF INDIA RANJITA PUHAN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
378	D-WP(C)/3479/2026	STATE OF ODISHA DURYODHAN DEHURY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
379	D-WP(C)/3480/2026	STATE OF ODISHA M/S LINGARAJ INFRASTRUCTURE PVT LTD VS	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202600005
380	D-WP(C)/3482/2026	COMMISSIONER OF ENDOWMENTS BIRENDRA KUMAR VS	AMITAV TRIPATHY VS	// // 0	
381	D-WP(C)/3483/2026	UNION OF INDIA NARENDRA BISWAL VS	PRAVAT KUMAR MUDULI VS	// // 0	
382	D-WP(C)/3485/2026	STATE OF ODISHA MITRAPUSPA MANDHATA VS	BIDHUBHUSANA MOHAPATRA VS	// // 0	
383	D-WP(C)/3486/2026	STATE OF ODISHA ANANGA BHIM BISWAL VS	HARIPAD MOHANTY VS	// // 0	
384	D-WP(C)/3488/2026	STATE OF ODISHA DR. AVINASH TAUNK VS	AVIJIT MISHRA VS	// // 0	
385	D-WP(C)/3490/2026	STATE OF ODISHA BABAJI ASHIMANANDA DAS VS	PRAMODA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/3491/2026	DR. BHUPESH KUMAR NAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
387	D-WP(C)/3492/2026	SURYAKANTA PUJHARY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
388	D-WP(C)/3493/2026	NATIONAL HIGHWAY AUTHORITY OF INDIA, REGIONAL OFFICE, BBSR VS BRIJESH NAYAK	MEENDEEN MOHANTY VS	// 0 //	
389	D-WP(C)/3494/2026	SAILASUTA PODHA VS STATE OF ODISHA	RAKESH KUMAR ROUTH VS	// 0 //	
390	D-WP(C)/3495/2026	DILLIP KUMAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
391	D-WP(C)/3496/2026	ANADI CHARAN DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
392	D-WP(C)/3498/2026	GOBIND CHANDRA BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
393	D-WP(C)/3499/2026	GYANA RANJAN DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600030
394	D-WP(C)/3500/2026	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //	
395	D-WP(C)/3501/2026	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600031
396	D-WP(C)/3502/2026	BANSIDHAR BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600012
397	D-WP(C)/3503/2026	HAIMABATI MAHANTA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600010

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/3505/2026	SANTOSH KUMAR MOHAPATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600011
	WP(C)/2876/2026	VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/3506/2026	SUBHADRA MISHRA	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/3509/2026	NABAGHANA PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/3510/2026	KRUSHNA CHANDRA SWAIN	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/3511/2026	DR.PRAMILA KHADANGA	PADMALAYA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/3512/2026	SANJANA SINGH	KARUNAKAR GAYA	//	
		VS	VS	()	
		BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER, SORO PANCHAYAT SAMIT, BALASORE		//	
404	D-WP(C)/3514/2026	M/S. SHRILAXMI SUPPLIER, DHENKANAL	ANIRUDHA DAS	//	
		VS	VS	()	
		BANK OF BARODA, TALCHER BRANCH, ANGUL		//	
405	D-WP(C)/3515/2026	M/S.PRATAPUR PANI PANCHAYAT SIPRAND39, BALASORE	RAMESH KUMAR TRIPATHY	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, BALESWAR		//	
406	D-WP(C)/3516/2026	BANABAS SAHU	JAGABANDHU SAHU	//	AOR20220001487C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/3517/2026	SATYA RANJAN PATTANAİK	SANJIB MOHANTY	//	AOR20220001611C202600023
		VS	VS	()	
		VICE CHANCELLOR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
408	D-WP(C)/3518/2026	SK HABIBUL	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/3519/2026	STATE OF ODISHA SK ISAMAIL VS	SOURAV SUMAN BHUYAN VS	// // 0	
410	D-WP(C)/3521/2026	STATE OF ODISHA MEHARAJAN BIBI VS	SOURAV SUMAN BHUYAN VS	// // 0	
411	D-WP(C)/3522/2026	STATE OF ODISHA HARAJA BIBI VS	SOURAV SUMAN BHUYAN VS	// // 0	
412	D-WP(C)/3523/2026	STATE OF ODISHA BULI MUDULI VS	NISHIKANTA MISHRA VS	// // 0	
413	D-WP(C)/3525/2026	STATE OF ODISHA SK RAHIM VS	SOURAV SUMAN BHUYAN VS	// // 0	
414	D-WP(C)/3526/2026	STATE OF ODISHA PARBATI PRADHAN VS	BIPIN KUMAR NAYAK VS	// // 0	
415	D-WP(C)/3527/2026	THE CHAIRMAN ODISHA GRAMYA BANK, KHANDAGIRI AJAYA KUMAR ROUT VS	KHIROD CHANDRA MAJHI VS	// // 0	
416	D-WP(C)/3528/2026	R.T.O, CUTTACK KHITISH KUMAR DAS VS	MADHUMITA PANDA VS	// // 0	
417	D-WP(C)/3529/2026	STATE OF ODISHA AJAYA KUMAR ROUT VS	KHIROD CHANDRA MAJHI VS	// // 0	
418	D-WP(C)/3531/2026	R.T.O., CUTTACK ASHOK KUMAR SAMANTARAY VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
419	D-WP(C)/3532/2026	STATE OF ODISHA RAJALAXMI CHOUDHURY VS	KHIROD CHANDRA MAJHI VS	// // 0	
		R.T.O., BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/3533/2026	LISARANI PATRA VS R.T.O-CUTTACK, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
421	D-WP(C)/3534/2026	UTPAL DAS VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
422	D-WP(C)/3537/2026	PHAKIR MAJHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
423	D-WP(C)/3538/2026	AJAYA KUMAR ROUT VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
424	D-WP(C)/3540/2026	PRAMILA BISOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
425	D-WP(C)/3541/2026	UMAKANTA BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
426	D-WP(C)/3542/2026	ASIM AMITABH SWAIN VS R.T.O.-BHUBANESWAR	KHIROD CHANDRA MAJHI VS	// 0 //	
427	D-WP(C)/3545/2026	SMRUTIREKHA KAR VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
428	D-WP(C)/3553/2026	CHARUBALA TRIPATHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
429	D-WP(C)/3554/2026	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
430	D-WP(C)/3556/2026	MANISHA PATTNAIK VS PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	SAROJ KUMAR DASH VS	// 0 //	
431	D-WP(C)/3557/2026	PUSPA PRADHAN	SHREYANSH RAJGURU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/3558/2026	AKSHYA KUMAR SANKHUA	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/3559/2026	PRADEEP KUMAR SAHOO	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	
		THE BRANCH MANAGER/ AUTHORIZED SINGATORY, LIC HOUSING FINANCE LTD, BHUBANESWAR			
434	D-WP(C)/3560/2026	ABHISEK DASH	BISIKESAN PRADHAN	//	
		VS	VS	0	
		SUMITRA PADHY		//	
435	D-WP(C)/3562/2026	PANCHANANA MAHANA	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/3563/2026	SURENDRA KUMAR RANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/3564/2026	BAIDHAR SETHI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/3565/2026	BIMBADHAR JENA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/3566/2026	NILKAMAL BISHI	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/3567/2026	KAILASH CHANDRA SWAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/3569/2026	BABAJI PRADHAN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/3570/2026	PADMA SELMA	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/3571/2026	CHIEF MANAGER AND PRINCIPAL OFFICER, UTKAL GRAMEEN BANK, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR ANAND PRASAD JAISWAL VS	RAVI SHANKAR SAMAL VS	// 0	
444	D-WP(C)/3573/2026	ADDITIONAL COMMISSIONER OF STATE TAX(APPEAL), CENTRAL ZONE-1, CUTTACK DEV KUMAR GARU VS	LAMBODAR PRADHAN VS	// 0	
445	D-WP(C)/3574/2026	TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA JUDHISTIRA DAS VS	SANGRAM JENA VS	// 0	
446	D-WP(C)/3576/2026	STATE OF ODISHA RAMESH CHANDRA KHATEI VS	NIRANJAN NAYAK VS	// 0	
447	D-WP(C)/3577/2026	STATE OF ODISHA NAMITA RAY VS	PABITRA KUMAR NAYAK VS	// 0	
448	D-WP(C)/3578/2026	STATE OF ODISHA SRINIBASH LENKA VS	SANGRAM JENA VS	// 0	
449	D-WP(C)/3580/2026	STATE OF ODISHA ULLASA CHANDRA SARANGI VS	NIRANJAN NAYAK VS	// 0	
450	D-WP(C)/3582/2026	STATE OF ODISHA RAMESH CHANDRA MOHARANA VS	SANGRAM JENA VS	// 0	
451	D-WP(C)/3583/2026	STATE OF ODISHA PURNA CHANDRA MISHRA VS	NIRANJAN NAYAK VS	// 0	
452	D-WP(C)/3584/2026	STATE OF ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// 0	
453	D-WP(C)/3585/2026	STATE OF ODISHA THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY, BARRINGHAM, DISTRICT, JHARSUGUDA VS	ANIRIMITEDEIA VS	// 0	AOR20230001351C202600001
		THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA			

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/3587/2026	DEBENDRA DAS VS STATE OF ODISHA	PANCHANAN SAHOO VS	// () //	
455	D-WP(C)/3588/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED VS THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA	AMARNATH PARIAR VS	// () //	AOR20230001351C202600003
456	D-WP(C)/3589/2026	NARAYAN JENA VS STATE OF ODISHA	SISIR CHANDRA DASH VS	// () //	
457	D-WP(C)/3590/2026	DR.SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
458	D-WP(C)/3591/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED VS THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA	AMARNATH PARIAR VS	// () //	AOR20230001351C202600002
459	D-WP(C)/3593/2026	SULOCHANA SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
460	D-WP(C)/3594/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED VS THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA	AMARNATH PARIAR VS	// () //	AOR20230001351C202600004
461	D-WP(C)/3595/2026	AVAYA KESARI PARICHHA PATTHNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
462	D-WP(C)/3596/2026	ABDUL HANIF MALLIDA VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// () //	
463	D-WP(C)/3597/2026	SUJATA BHOSAGAR ALIAS NAG VS GOVT OF INDIA	Kananbala Roychoudhury VS	// () //	AOR20220001523C202600004
464	D-WP(C)/3598/2026	JAYANTI SAMAL VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202600014
465	D-WP(C)/3600/2026	ARUNA KUMAR MALLA	Amit Kumar Saa	//	AOR20220001583C202600006

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/3601/2026	ABINASH AICH	Amit Kumar Saa	//	AOR20220001583C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/3602/2026	ASHIS KUMAR PRUSTY	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/3603/2026	PABITRA KUMAR RATH	Amit Kumar Saa	//	AOR20220001583C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/3604/2026	PUSPALATA SAHU	Amit Kumar Saa	//	AOR20220001583C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/3605/2026	BHABANI SANKAR PANIGRAHY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/3606/2026	SANDHYARANI SWAIN	Amit Kumar Saa	//	AOR20220001583C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/3608/2026	BASANT KUMAR DAS	DURGA PRASAD JENA	//	
		VS	VS	()	
		THE LAND REFORM COMMISSION, CUTTACK		//	
473	D-WP(C)/3609/2026	GOBINDA CHANDRA NAYAK	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		THE GOVT OF ORISSA, BHUBANESWAR		//	
474	D-WP(C)/3611/2026	SUGGU SIMANCHALAM @ S.SIMANCHALAM	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/3612/2026	RICHA PANDA	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-WP(C)/3613/2026	SARALAMANI NANDA	NIRANJAN LENKA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/3615/2026	STATE OF ODISHA KAVI VS	GYANA RANJAN SETHI VS	// // 0	
478	D-WP(C)/3616/2026	FOOD CORPORATION OF INDIA, NEW DELHI AVAYA KUMAR PARIDA VS	BANSHIDHAR SATAPATHY VS	// // 0	
479	D-WP(C)/3618/2026	UNION BANK OF INDIA GEETANJALI SAHOO VS	SOURAV DAS VS	// // 0	
480	D-WP(C)/3619/2026	STATE OF ODISHA COSBOARD INDUSTRIES LTD.JAGATPUR INDUSTRIAL ESTATE, CHASWA, JAGATPUR, CUTTACK VS	STATE OF ODISHA VS	// // 0	
481	D-WP(C)/3623/2026	THE EXECUTIVE ENGINEER(ELEC),T.P.CENTRAL ODISHA DISTRIBUTION LTD, CESU COLONY, PALAMANDAP, CUTTACK SHRADHA SUMAN KANUNGO VS	DEBASISH HAZRA VS	// // 0	AOD20240000796C202600003
482	D-WP(C)/3624/2026	COMMISSIONER OF CT AND GST JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM VS	PRAVASH CHANDRA JENA VS	// // 0	
483	D-WP(C)/3625/2026	STATE OF ODISHA SHRIRAM GENERAL INSURANCE VS	PRASANTA KUMAR MAHALI VS	// // 0	
484	D-WP(C)/3627/2026	MANORANJAN KAMILA MAA TARA TARINI SHG, GANJAM VS	PRAVASH CHANDRA JENA VS	// // 0	
485	D-WP(C)/3629/2026	STATE OF ODISHA M/S.DILIP KUMAR SAHU, PUTTIPODAR, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
486	D-WP(C)/3631/2026	THE COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR BHARAT FINANCIAL INCLUSION LTD, BHUBANESWAR VS	W.M.MACHANDRA PANIGRAHY VS	// // 0	
487	D-WP(C)/3632/2026	NILAMADHAB BEHERA MUKTESWAR SHG, GANJAM VS	PRAVASH CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/3637/2026	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
489	D-WP(C)/3638/2026	M/S.GOPAL PUR PORTS LTD, CHATRAPUR, GANJAMPURANAYA KISHORE HARICHANDAN VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, AYAKAR BHAWAN, BHUBANESWAR	VS	// () //	
490	D-WP(C)/3641/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //	
491	D-WP(C)/3642/2026	YUGAL KISHORE PATRA @ SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// () //	
492	D-WP(C)/3643/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202600012
493	D-WP(C)/3644/2026	KISORIMANI SAHOO VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202600013
494	D-WP(C)/3645/2026	SUSHIL KUMAR DASH VS BRANCH MANAGER, CANARA BANK	CHITTARANJAN DAS VS	// () //	AOR20220004051C202600003
495	D-WP(C)/3647/2026	BIMALA KABI VS ADDL. DISTRICT MAGISTRATE (ADM), DHENKANAL	KALANDI CHARAN SAHOO VS	// () //	
496	D-WP(C)/3648/2026	PRATAP CHANDRA DAS VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202600011
497	D-WP(C)/3649/2026	MAYABATI MUNDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// () //	
498	D-WP(C)/3650/2026	GIRISH RAJ ROUT VS STATE OF ODISHA	ANUPAM DASH VS	// () //	
499	D-WP(C)/3654/2026	MAYADHAR DALAI	Amit Kumar Saa	//	AOR20220001583C202600016

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/3658/2026	JYOTIRMAYA BISWAL	Amit Kumar Saa	//	AOR20220001583C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/3659/2026	RAMESWAR PANDA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/3660/2026	NIRANJAN MAHARANA	GHANASHYAM NAMTOAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/3661/2026	SHYAMAGHANA BEHERA	LALATENDU SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/3662/2026	LAXMIDHAR BEHERA	Soubhagya Swain	//	AOR20220001296C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/3664/2026	RUDRA PRASANNA MISHRA	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		REGIONAL OFFICER OF BANK OF BARODA, BHUBANESWAR		//	
506	D-WP(C)/3665/2026	MANAS KUMAR SAMAL	Amit Kumar Saa	//	AOR20220001583C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/3668/2026	BIJAY KETAN NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/3669/2026	RANJIT MAHAKUD	Rajiv K. Mahanta	//	AOR20220001662C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/3671/2026	LABANGALATA SAHOO	SAKTIDHARA MISHRA	//	AOD20240000216C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/3673/2026	NAROTTAM NAYAK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/3674/2026	STATE OF ODISHA SESHADEV SWAIN VS	PRADIPTA VARMA VS	// // ()	
512	D-WP(C)/3676/2026	STATE OF ODISHA ARUN KUMAR BEHERA VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202600008
513	D-WP(C)/3677/2026	STATE OF ORISSA PRAMOD KUMAR BEHERA VS	SALYADU ANIL KUMAR DORA VS	// // ()	
514	D-WP(C)/3678/2026	THE STATE OF ODISHA UPASNA LAL VS	SUBHAM AGRAWAL VS	// // ()	AOR20220001380C202600003
515	D-WP(C)/3679/2026	STATE OF ODISHA BRAHMANANDA BHADRA VS	RANJIT MOHANTY VS	// // ()	
516	D-WP(C)/3680/2026	COLLECTOR, KENDRAPARA RABINDRA KUMAR BEHERA VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202600009
517	D-WP(C)/3681/2026	STATE OF ORISSA PUSPANJALI DASH VS	ARUPANANDA GOSWAMY VS	// // ()	
518	D-WP(C)/3683/2026	STATE OF ODISHA SUJIT KUMAR SAHOO VS	JANAKI KANTA MAHAPATRA VS	// // ()	
519	D-WP(C)/3685/2026	STATE OF ODISHA ANIL KUMAR PAIKARAY VS	ARUPANANDA GOSWAMY VS	// // ()	
520	D-WP(C)/3687/2026	STATE OF ORISSA PUSPARANI NAYAK VS	PRADEEP KUMAR DASMOHAPATRA VS	// // ()	
521	D-WP(C)/3688/2026	STATE OF ODISHA SURATH CHANDRA LENKA VS	BIBHUDHANANDA MUDULI VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/3692/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
523	D-WP(C)/3697/2026	GADADHAR BHUKTA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
524	D-WP(C)/3698/2026	PRAVASISH PANDA VS STATE OF ODISHA	RABI NARAYAN MISHRA - 2 VS	// 0 //	
525	D-WP(C)/3699/2026	SUCHITRA RAUTRAY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
526	D-WP(C)/3700/2026	BIMALA KUMARI MOHANTY VS SECY TO THE GOVERNMENT, CO-OPERATION DEPT, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //	
527	D-WP(C)/3702/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
528	D-WP(C)/3703/2026	RADHA KRUSHNA GIRI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
529	D-WP(C)/3704/2026	ACHYUTANANDA MAHAKUD VS SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, DHENKANAL	BRAHMANANDA TRIPATHY VS	// 0 //	
530	D-WP(C)/3706/2026	HIMANSU SEKHAR DAS VS STATE OF ODISHA	KRUPASINDHU SAHOO VS	// 0 //	
531	D-WP(C)/3707/2026	AMULYA MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
532	D-WP(C)/3708/2026	GOPAL CHANDRA BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
533	D-WP(C)/3710/2026	DINESH CHANDRA PATEL	JAYDEEP PAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
534	D-WP(C)/3711/2026	HDFC BANK, MUMBAI ARUN KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
535	D-WP(C)/3712/2026	STATE OF ODISHA BANSHIDHAR RANASINGH	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
536	D-WP(C)/3713/2026	STATE OF ODISHA SANTILATA SENAPATI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
537	D-WP(C)/3715/2026	STATE OF ODISHA BIJAY KUMAR SAHOO	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
538	D-WP(C)/3716/2026	STATE OF ODISHA SUPRIYA NAYAK	DEBRAT SETHY	//	
		VS	VS	0	
539	D-WP(C)/3717/2026	ASSISTANT COMMISSIONER, CT AND GST, KORAPUT MAHESH PRASAD MISHRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
540	D-WP(C)/3719/2026	THE STATE OF ODISHA JAGANNATH MOHAPATRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
541	D-WP(C)/3720/2026	STATE OF ODISHA ASHWINI PADHI	SASWATI MOHAPATRA	//	
		VS	VS	0	
542	D-WP(C)/3721/2026	STATE OF ODISHA M/S.S.S.ASSOCIATES, KENDUJHAR	KARTIK KURMY	//	
		VS	VS	0	
543	D-WP(C)/3723/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ ANIL KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
544	D-WP(C)/3725/2026	STATE OF ODISHA NIRANJAN ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/3726/2026	STATE OF ODISHA SHRINIBASH PARIDA VS	SASWATI MOHAPATRA VS	// // 0	
546	D-WP(C)/3728/2026	STATE OF ODISHA BIJAY KUMAR PANDA VS	AMIYA RANJAN SETHY VS	// // 0	
547	D-WP(C)/3729/2026	STATE OF ODISHA PRAKASH KUMAR ROUT VS	SAROJA KANTA SAMAL VS	// // 0	
548	D-WP(C)/3734/2026	STATE OF ODISHA PRANAB MAHAPATRA VS	SARAT CHANDRA MEKAP VS	// // 0	
549	D-WP(C)/3736/2026	STATE OF ODISHA BINOD BIHARI DAS VS	SAROJA KANTA SAMAL VS	// // 0	
550	D-WP(C)/3741/2026	STATE OF ODISHA JAYANTA KUMAR SAMAL VS	SAROJA KANTA SAMAL VS	// // 0	
551	D-WP(C)/3743/2026	STATE OF ODISHA PRASANTA KUMAR MEKAP VS	JYOTIRMAY GUPTA VS	// // 0	
552	D-WP(C)/3749/2026	STATE OF ODISHA MONALISHA ROUT VS	SAROJA KANTA SAMAL VS	// // 0	
553	D-WP(C)/3753/2026	STATE OF ODISHA K.PURNA CHANDRA SAHU VS	SHASHI BHUSAN JENA VS	// // 0	
554	D-WP(C)/3756/2026	STATE OF ODISHA RAJANI KANTA PATTANAYAK VS	SAROJA KANTA SAMAL VS	// // 0	
555	D-WP(C)/3757/2026	STATE OF ODISHA SADHU NAYAK VS STATE OF ODISHA	Dhananjaya Mund VS	// // 0 //	AOR20220001492C202600023

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/3758/2026	SOUMYAKANTA SAHOO VS STATE OF ODISHA	PAMI RATH VS	// ()	
557	D-WP(C)/3760/2026	REGIONAL FOREST AND ENVIRONMENT PROTECTION COMMISSION VS STATE OF ODISHA	CHANDAN KUMAR PATRA VS	// ()	AOD20240000586C202600016
558	D-WP(C)/3762/2026	BIJAY LAXMI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
559	D-WPCRL/2803/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	/ / 0 ()	
560	D-ABLAPL/2602/2026	SK.SAHAJAN@SK SAJA VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /415 /2025 ()	AOD20240000581C202600010
561	D-ABLAPL/2603/2026	AMLAN KUMAR NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	Maitri Vihar PS /446 /2025 ()	AOR20220001665C202600009
562	D-ABLAPL/2607/2026	MOHD AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	INDUSTRIAL ESTATE PS /12 /2026 ()	AOD20240000581C202600006
563	D-ABLAPL/2610/2026	S. SIMANCHAL @ SEUTI SIMANCHAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CUTTACK SADAR /947 /2025 ()	
564	D-ABLAPL/2612/2026	SK. RIJUWAN @ SK. RIJWAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /396 /2025 ()	AOD20240000581C202600008
565	D-ABLAPL/2617/2026	TAPAN MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /276 /2025 ()	
566	D-ABLAPL/2618/2026	SIDHARTH DAS VS STATE OF ODISHA	BHARAT JALLI VS	MALGODOWN /230 /2025 ()	AOD20240000581C202600007
567	D-ABLAPL/2619/2026	SHIBA SHANKAR NAG	AMITAV TRIPATHY	PADAMPUR /231 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/2620/2026	GOUTAM SAHU	AMITAV TRIPATHY	PADAMPUR /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/2621/2026	DUSMANTA MEHER	BRAJA KISHOR PANDA	KHARIAR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/2625/2026	ADANIYA BHUYAN	BIRAJA PRASANNA DAS	SERANGO /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/2626/2026	SK. RIJUAN @ SK. RIZWAN	BHARAT JALLI	KEONJHAR SADAR /424 /2025	AOD20240000581C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/2628/2026	ATASIRANI JENA	NIRMAL CHANDRA DAS	BALASORE VIGILANCE /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/2629/2026	RAMAKANTA GIRI	PARSURAM PANDA	BANSADA /357 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/2631/2026	SUSHANTA KUMAR PANDA	BIJAYA KUMAR BEHERA 1	CUTTACK VIGILANCE /40 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
575	D-ABLAPL/2634/2026	AKTAR @ SK. AKTAR	ARIJEET MISHRA	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/2635/2026	RITA BHAGYALAXMI BARIK @ RITA BARIK	RATNAKAR SAMANTASINGHAR	KAKATAPUR /368 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/2636/2026	NAVNATH POPAT JADHAV	RAMESH MAHARANA	ORKEL /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/2638/2026	SK. SANA @ SK. SANNA	ARIJEET MISHRA	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/2640/2026	STATE OF ODISHA DHIRENDRA BISWAL @ NILA VS	ARIJEET MISHRA VS	// AUL /210 /2025 ()	
580	D-ABLAPL/2641/2026	STATE OF ODISHA NAMRATA MAHAPATRA VS	ARIJEET MISHRA VS	// AIRPORT /29 /2026 ()	
581	D-ABLAPL/2646/2026	STATE OF ODISHA PARSHURAM NELUR @ PARSURAM NELUR VS	UMAKANTA BARIK VS	// JEYPORE TOWN /103 /2023 ()	
582	D-ABLAPL/2647/2026	STATE OF ODISHA S. BABUNI RAO @ D. RAMA CHANDRA PATRA VS	ASIT KUMAR JENA VS	// BALLIGUDA /198 /2025 ()	
583	D-ABLAPL/2648/2026	STATE OF ODISHA PINTU @ MAHADEB SAHOO VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /69 /2026 ()	
584	D-ABLAPL/2649/2026	STATE OF ODISHA ARATI SINGH VS	BIBHUTI RANJAN MOHANTY VS	// KHANTAPADA /397 /2025 ()	
585	D-ABLAPL/2652/2026	STATE OF ODISHA KUNA @ AJAYA KUMAR SANDHA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /99 /2025 ()	
586	D-ABLAPL/2653/2026	STATE OF ODISHA PINTU DAS VS	BIKRAM CHANDRA GHADEI VS	// //0 ()	
587	D-ABLAPL/2656/2026	STATE OF ODISHA SK. RAHIM VS	DEEPAK KU SAHOO VS	// AUL /402 /2025 ()	
588	D-ABLAPL/2657/2026	STATE OF ODISHA SASIBHUSAN PANDA VS	PRASHANTA KUMAR DAS VS	// RAJNAGAR /321 /2024 ()	
589	D-ABLAPL/2658/2026	STATE OF ODISHA NUAKHAU NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /73 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/2659/2026	SK. JIAUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /168 /2021 () //	
591	D-ABLAPL/2661/2026	SUMANTA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /22 /2026 () //	
592	D-ABLAPL/2665/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	SORO /1097 /2025 () //	
593	D-ABLAPL/2667/2026	SURAJ PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /451 /2025 () //	
594	D-ABLAPL/2668/2026	RAJKISHORE MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /25 /2026 () //	
595	D-ABLAPL/2670/2026	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /24 /2026 () //	
596	D-ABLAPL/2674/2026	DEEPIKA SWAIN @ BEBI SENAPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /232 /2024 () //	
597	D-ABLAPL/2678/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /252 /2025 () //	
598	D-ABLAPL/2679/2026	HARIHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /1 /2023 () //	
599	D-ABLAPL/2681/2026	GOUTAM RAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 () //	
600	D-ABLAPL/2683/2026	BIKASH ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /37 /2026 () //	
601	D-ABLAPL/2687/2026	SATYA RANJAN BARAL	PRASANTA KUMAR JENA	SATYABADI /421 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/2688/2026	SASHIKANTA MOHANTA @ SUBODH KUMAR MOHANTA	ANINDYUBHUSAN NAYAK	SORO /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/2689/2026	GULAM HUSSAIN	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/2694/2026	MISHRA BIDIKA @ RAJU	MAHES DAS	RAYAGADA TOWN /451 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/2695/2026	DURGA PRASAD BEHERA	SUBHAM GHOSH	CUTTACK SADAR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/2696/2026	SIBA PRASAD BADAJENA	JYOTIRMAYA SAHOO	KHURDA MODEL /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/2697/2026	RAMESH KUMAR SAHU	SIDHARTHA DAS	DEOGAON /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/2698/2026	DURLABHA BAG	ANIRUDHA DAS	PATNAGARH /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/2699/2026	PRASANTA @ SACHIDANANDA K HAMARI	AMIT KUMAR SAA	PUINTALA /331 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/2700/2026	DIPU NAIK	ANIRUDHA DAS	ANGUL TOWN /965 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/2702/2026	RINKU BAG	ANIRUDHA DAS	PATNAGARH /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/2703/2026	ADI BAG @ AADI BAG	ANIRUDHA DAS	PATNAGARH /5 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/2709/2026	STATE OF ODISHA OMKAR JENA VS	AMULYA RATNA PANDA VS	// BALIAPAL /2 /2026 ()	
614	D-ABLAPL/2713/2026	STATE OF ODISHA SANJAY JENA @ SANJAY KUMAR JENA VS	AMULYA RATNA PANDA VS	// DASARATHPUR /10 /2026 ()	
615	D-ABLAPL/2714/2026	STATE OF ODISHA SILLU PRADHAN VS	JYOTIRMAYA SAHOO VS	// KODALA /283 /2025 ()	
616	D-ABLAPL/2715/2026	STATE OF ODISHA PRASANTA JENA @ HUNUR VS	AMULYA RATNA PANDA VS	// CHANDIPUR /4 /2026 ()	
617	D-ABLAPL/2717/2026	STATE OF ODISHA SAGARIKA JENA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /16 /2026 ()	
618	D-ABLAPL/2719/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /51 /2026 ()	
619	D-ABLAPL/2725/2026	STATE OF ODISHA ABULU BEHERA VS	SAROJ KUMAR DASH VS	// HINDOL /20 /2026 ()	
620	D-ABLAPL/2730/2026	STATE OF ODISHA PINTU MALLIK @ SANGRAMDUTTA MALLIK VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /568 /2025 ()	
621	D-ABLAPL/2733/2026	STATE OF ODISHA SIPU SINGH @ SRABAN SINGH VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /536 /2025 ()	
622	D-ABLAPL/2737/2026	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /399 /2022 ()	
623	D-ABLAPL/2738/2026	STATE OF ODISHA GOBARDHAN BEHERA VS	SANDEEP RAJ PANDA VS	// TELKOI /9 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/2739/2026	BAPUNI SETHY VS STATE OF ODISHA	GOURI KUMAR RATH VS	MAHILA P.S. BUXIBAZAR /11 /2026 () //	
625	D-ABLAPL/2740/2026	SUJIT KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANAMUNDA /239 /2024 () //	
626	D-ABLAPL/2742/2026	SK. ASGAR ALLI @ ASGAR ALI KUNU PATHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //	
627	D-ABLAPL/2743/2026	PRAKASH BHOL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /53 /2026 () //	
628	D-ABLAPL/2745/2026	BENUDHAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2026 () //	
629	D-ABLAPL/2746/2026	SK. RIAJUL @ SK. REYAZUL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /345 /2025 () //	
630	D-ABLAPL/2749/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /22 /2026 () //	
631	D-ABLAPL/2750/2026	HITESH KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /22 /2026 () //	
632	D-ABLAPL/2752/2026	KANDARPA GIRI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //	
633	D-ABLAPL/2753/2026	SK. ASGAR ALLI @ ASGAR ALI KUNU PATHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //	
634	D-ABLAPL/2756/2026	SK. ARSED ALLI @ SK. ASRED ALLI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //	
635	D-ABLAPL/2757/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN SMRUTI RANJAN ROUT		NIALI /114 /2017	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/2761/2026	KAMAR SAJUDDIN KHAN	AMULYA RATNA PANDA	GHASIPURA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/2763/2026	HABIBA KHATUN @ HABIDA KHATUN	AMULYA RATNA PANDA	SAHADEV KHUNTA /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/2767/2026	IKESH KUMAR SAHU	SK. ZAFARULLA	BRAJARAJNAGAR /208 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/2771/2026	DR. CHIRANJEEB SETHY	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/2772/2026	SAYED GOLAM AHMED	NIRANJAN LENKA	BHADRAK TOWN /274 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/2780/2026	CHHOTE SOURA @ CHAITU SAURA	BIJAYA KUMAR RAGADA	LAKHANPUR /5 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/2781/2026	RAMAKRUSHNA NAHAK @ BULU	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /520 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/2782/2026	SANGITA MANDAL @ SARDAR	BHOLANATH SAHA	KALIMELA /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/2786/2026	ANANTA KUMAR SAHU @ ANANTA SAHU	MAHES DAS	LOISINGHA(BOLANGIR) /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/2787/2026	DEBASIS DAS	DEBI PRASAD RAYCHAUDHURY	PURIGHAT /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/2789/2026	PRASANNA BEHERA	JUGALA KISHORE PANDA	BOUDH /419 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/2796/2026	STATE OF ODISHA SANJIB KUMAR SAHU @ SANJIB SAHU VS	AKSHAYA KUMAR SAHOO VS	// SONEPUR /253 /2025 ()	
648	D-ABLAPL/2797/2026	STATE OF ODISHA ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN SMRUTI RANJAN ROUT VS	VS	// NIALI /117 /2017 ()	
649	D-ABLAPL/2806/2026	STATE OF ODISHA SONU BHOL @ ABHISEKA BISWAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /248 /2019 ()	AOD20250001040C202600002
650	D-ABLAPL/2807/2026	STATE OF ODISHA SAROJ KUMAR SINGH @ SANA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /39 /2005 ()	AOD20250001040C202600001
651	D-ABLAPL/2810/2026	STATE OF ODISHA RINKU JENA @ SUBHRAJIT JENA VS	BHARAT BHUSAN ROURAY VS	// ANGUL SADAR PS /286 /2025 ()	
652	D-ABLAPL/2811/2026	STATE OF ODISHA KUMAN NAYAK @ KUMAN KUMAR VS	SMRUTI RANJAN ROUT VS	// MALGODOWN /261 /2025 ()	
653	D-ABLAPL/2812/2026	STATE OF ODISHA SUKANTA KUMAR ROUT VS	JAYADEBA BEHERA VS	// BHADRAK TOWN /225 /2025 ()	AOD20240000366C202600015
654	D-ABLAPL/2813/2026	STATE OF ODISHA SURENDRA KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /10 /2026 ()	
655	D-ABLAPL/2817/2026	STATE OF ODISHA NIMAIN @ BABAJI JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /35 /2026 ()	
656	D-ABLAPL/2821/2026	STATE OF ODISHA SURENDRANATH JENA @ SUDHANSU JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /252 /2025 ()	
657	D-ABLAPL/2825/2026	STATE OF ODISHA SMRUTI RANJAN TRIPATHY VS	Amrita Mishra VS	// // ()	AOD20240000186C202600006
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/2826/2026	BALARAM JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /35 /2026 () //	
659	D-ABLAPL/2827/2026	BALARAM DALAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /39 /2025 () //	
660	D-ABLAPL/2829/2026	SANKAR BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2026 () //	
661	D-ABLAPL/2832/2026	NIRMAL LENKA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /40 /2026 () //	
662	D-ABLAPL/2836/2026	BIREN KUMAR JENA VS STATE OF ODISHA	SK JONED FAIZ VS	GHATAGAON /627 /2025 () //	
663	D-ABLAPL/2838/2026	U. NAGESWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORKEL /177 /2025 () //	
664	D-ABLAPL/2840/2026	MITHUNA JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /427 /2021 () //	
665	D-ABLAPL/2842/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /36 /2026 () //	
666	D-ABLAPL/2843/2026	MONALISA SAHOO VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI SADAR /398 /2024 () //	
667	D-ABLAPL/2844/2026	SUKANTA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /206 /2025 () //	
668	D-ABLAPL/2848/2026	SALIL SATADALA @ MIKUN MOHANTY VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI TOWN /207 /2024 () //	
669	D-ABLAPL/2851/2026	SOUBHAGYA MUDULI @ BUNTI MUDULI	RAJKISHORE SWAIN	BARANGA /38 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/2853/2026	SANTANU KUMAR NAYAK	JYOTIRMAYA SAHOO	NIRAKARPUR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/2857/2026	SOUMYA RANJAN MAJHI @ MITHUN MAJHI	BIBEKANANDA MAHAPATRA	TOMKA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/2859/2026	GANGADHAR GOUDA	PRASANTA KUMAR SAHOO	BHARATPUR PS /869 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/2869/2026	KRUPASINDHU MUDULI	BIKRAM SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/2870/2026	SANTOSH SUNA	BIDYALOK MOHAPATRA	BARGARH SADAR /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/2871/2026	SATAR KHAN	LALATENDU SAMANTARAY	CHANDAKA P.S. /582 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/2872/2026	SK SAMSHAD ALIAS SK SHAMSHAD	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/2873/2026	RAMA CHANDRA SAHOO @ BABUNI	SATYA RANJAN MULIA	PURI TOWN /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/2874/2026	BAPI ALIAS SAROJ NAYAK	ANUGRAHA NARAYAN SAMANTARAY	/ /	AOD20250001040C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/2875/2026	JAJNASEN ROUTA	DHIRENDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/2877/2026	SHYAMAGHAN BHUJABAL	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600021
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/2878/2026	STATE OF ODISHA DEEPAK KUMAR MODI VS LALBAG POLICE STATION, CUTTACK	DHANESWAR BARIK VS	// // ()	AOD20250000498C202600008
682	D-ABLAPL/2883/2026	SAJIT @ SAJID KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAKA P.S. /583 /2025 () //	
683	D-ABLAPL/2884/2026	KALIA @ MAHAMMAD JAUDDIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //	
684	D-ABLAPL/2886/2026	KHALID SETULA @ SAYAFULLA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /18 /2026 () //	
685	D-ABLAPL/2887/2026	SAIRUMA BEGUM ALIAS MANO BIBI VS STATE OF ODISHA	DHANESWAR BARIK VS	// () //	AOD20250000498C202600007
686	D-ABLAPL/2889/2026	KALIA @ KRISHNA REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /24 /2026 () //	
687	D-ABLAPL/2890/2026	SUKADEBA BEHERA VS STATE OF ODISHA	Bibhuti Bhusan Mishra VS	// () //	AOR20220001465C202600001
688	D-ABLAPL/2892/2026	TUKUNA ALIAS KARTIK CHANDRA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600022
689	D-ABLAPL/2894/2026	SAHIL SUNA VS STATE OF ODISHA	ROSHAN KUMAR PANDA VS	// () //	AOR20220004562C202600001
690	D-ABLAPL/2895/2026	PURUSHOTTAM NARENDRA JIT SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /540 /2025 () //	
691	D-ABLAPL/2898/2026	BALARAM NAIK @ LIPU VS STATE OF ODISHA	AJAYA NAYAK VS	NUAGAON /2 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/2899/2026	DAMBURU KRADIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /71 /2021 () //	
693	D-ABLAPL/2901/2026	ANJANA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /47 /2023 () //	
694	D-ABLAPL/2902/2026	D GOURA PATRA ALIAS GOURA PATRA VS STATE OF ODISHA	Lambodar Achari VS	// () //	AOR20220001311C202600001
695	D-ABLAPL/2903/2026	RAJKISHOR NAIK @ RAJU VS STATE OF ODISHA	AJAYA NAYAK VS	NUAGAON /2 /2026 () //	
696	D-ABLAPL/2904/2026	MALAYA SETHI ALIAS MALAYA KUMAR SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// () //	AOR20220001615C202600013
697	D-ABLAPL/2905/2026	BIKRAM MOHANTY VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202600004
698	D-ABLAPL/2907/2026	ALOK PARIDA VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600011
699	D-ABLAPL/2910/2026	DHUSASAN BARIK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	AIR FIELD P.S. /30 /2026 () //	
700	D-ABLAPL/2911/2026	ANIK PAL VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :27/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1333/2016 WPC(OAC)/1333/2016	SANJIB MOHANTY MP	LAXMIKANTA MOHANTY	3/2026
2	D-CRLMA/1887/2026 CRLMA/ /	KUSMAN TANDI MP	ADV.	4/2026
3	D-SAO/3471/2026 SAO/ /	SARBESWAR SAHOO MP	SOUMYA MISHRA	10/2026
4	D-TRPCRL/2637/2026 TRPCRL/ /	BRAMHANANDA NAYAK MP	AMIYA KUMAR MOHANTY	10/2026
5	D-MSA/3727/2026 MSA/ /	PUNJAB NATIONAL BANK, CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	12/2026
6	D-MSA/3740/2026 MSA/ /	PUNJAB NATIONAL BANK, CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	13/2026
7	D-SA/102/2000 SA/102/2000	LAXMAN MP	AMIYA KUMAR MISHRA	15/2026
8	D-JCRLA/36004/2025 JCRLA/226/2025	MAHENDRA NAIK MP	ADV.	22/2026
9	D-TRP(C)/3430/2026 TRP(C)/ /	BRAMHANANDA NAYAK MP	AMIYA KUMAR MOHANTY	22/2026
10	D-JCRLA/36004/2025 JCRLA/226/2025	MAHENDRA NAIK MP	ADV.	23/2026
11	D-CMAPL/3454/2026 CMAPL/ /	ASHISH SETH MP	KRISHNA CHANDRA SAHU	32/2026
12	D-CMAPL/40157/2024 CMAPL/309/2024	RAMACHANDRA DAS MP	AMIT PRASAD BOSE	33/2026
13	D-CMAPL/3561/2026 CMAPL/ /	KANCHAN MUDULI MP	ADV.	34/2026
14	D-RVWPET/421/2023 RVWPET/421/2023	RAMANI KANTA NAYAK MP	SATYA RANJAN PATI	35/2026
15	D-RVWPET/390/2026 RVWPET/3/2026	BIRABAR BEHERA MP	M/S MANOJ KUMAR MOHANTY, A.MOHANTY, T.PRADHAN, S.D.PAT	36/2026
16	D-RVWPET/3239/2026 RVWPET/ /	PRAMOD KUMAR SAHU MP	GOPINATH MISHRA	37/2026
17	D-RVWPET/50519/2025 RVWPET/275/2025	DIBYAJYOTI RAY MP	M/S. BIJAYA KUMAR BEHERA (1), B.N. RAY	38/2026
18	D-RVWPET/46492/2025 RVWPET/13/2026	SANJEEV KUMAR SWANSI MP	ADV.	39/2026
19	D-RVWPET/46492/2025 RVWPET/13/2026	SANJEEV KUMAR SWANSI MP	ADV.	40/2026
20	D-RVWPET/48303/2025 RVWPET/14/2026	SARASWATI HANSDAH MP	ADV.	41/2026
21	D-RVWPET/48303/2025 RVWPET/14/2026	SARASWATI HANSDAH MP	ADV.	42/2026
22	D-RVWPET/386/2026 RVWPET/ /	BASANTA KUMAR SATAPATHY MP	MOHAMMED RIAZ	43/2026
23	D-RPFAM/52467/2025 RPFAM/35/2026	SISIR KUMAR JENA MP	SUKANTA KUMAR NAYAK	52/2026
24	D-MATA/3489/2026 MATA/ /	SUMITA SAHU MP	NIRANJAN SINGH (1)	54/2026
25	D-MATA/3507/2026 MATA/ /	DILLIP KUMAR DASH MP	SRIDHAR RATH	55/2026
26	D-MATA/291/2023	BRAJABANDHU BEHERA	AMIT KUMAR NATH	

	MATA/291/2023	MP		56/2026
27	D-MATA/14984/2025	BIBEK KUMAR SANDIL	AMIYA BHUSAN DASH	
	MATA/191/2025	MP		57/2026
28	D-CONTC/319/2022	PRADIP MALLIK	M/S.NITISH KU.MISHRA, A.K.ROY, A.MISHRA	
	CONTC/319/2022	MP		61/2026
29	D-CONTC/15/2026	PRABAS KUMAR BARDHAN	ANUGRAHA NARAYAN SAMANTRAY	
	CONTC/ /	MP		62/2026
30	D-CONTC/50276/2025	SARBESWAR MOHANTY	PRAFULLA KUMAR MOHAPATRA , S.C.SAHOO	
	CONTC/6067/2025	MP		63/2026
31	D-BLAPL/19532/2024	PARSURAM RAJNETH BHAI PAL	CHANDANA TRIPATHY, SOUMYA MISHRA,PRAFULLA RATH,SIDHA	
	BLAPL/6838/2024	MP		69/2026
32	D-BLAPL/2606/2026	BABU @ SUBHAM @ KANHEI SAHU	SARBESWAR SAHOO	
	BLAPL/863/2026	MP		70/2026
33	D-BLAPL/40409/2025	SRIDHAR BIDIKA	SUCHIT KUMAR NAYAK	
	BLAPL/445/2026	MP		71/2026
34	D-FAO/3420/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED,CHANDR	CHANDRKSAMANTARAY	
	FAO/ /	MP		72/2026
35	D-BLAPL/38132/2025	MD. SALAHUDDIN @ SALAUDDIN		
	BLAPL/13142/2025	MP		72/2026
36	D-FAO/1661/2026	ASST. MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA		
	FAO/ /	MP		73/2026
37	D-FAO/1661/2026	ASST. MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA		
	FAO/ /	MP		74/2026
38	D-FAO/3572/2026	B.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD.,KOLKATA	ADAM MITKSIAN DARGARH	
	FAO/ /	MP		75/2026
39	D-FAO/3636/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,KOLKATA	PRAKASH RUMAR MOHANTY	
	FAO/ /	MP		76/2026
40	D-FAO/3636/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,KOLKATA	PRAKASH RUMAR MOHANTY	
	FAO/ /	MP		77/2026
41	D-FAO/3738/2026	DIRECTOR, M/S. VISA STEEL LTD.,JAJPURSHIBASHISH MISRA		
	FAO/ /	MP		78/2026
42	D-FAO/3750/2026	SUSHILA CHANDRA PARADHAN	ALOK KUMAR DAS	
	FAO/ /	MP		79/2026
43	D-CRLREV/2624/2026	JAHNABEE SAHOO	RAMDAS ACHARY	
	CRLREV/ /	MP		136/2026
44	D-CRLREV/2624/2026	JAHNABEE SAHOO	RAMDAS ACHARY	
	CRLREV/ /	MP		137/2026
45	D-CRLREV/1903/2026	LIPSARANI BEHERA	JYOTIKANT MAHAPATRA	
	CRLREV/90/2026	MP		138/2026
46	D-CRLREV/2741/2026	ANIRUDHA PARAMANIK	AMULYA RATNA PANDA	
	CRLREV/ /	MP		139/2026
47	D-ABLAPL/39155/2025	BINOD BEHERA		
	ABLAPL/14694/2025	MP		139/2026
48	D-ABLAPL/35144/2025	SIBA SANKAR SAHU		
	ABLAPL/13390/2025	MP		140/2026
49	D-CRLREV/2094/2026	SABITA @ SABITA KALLA	SATYA NARAYAN MISHRA 4	
	CRLREV/ /	MP		140/2026
50	D-ABLAPL/35237/2025	SANTOSH SETHI		
	ABLAPL/13393/2025	MP		141/2026
51	D-CRLREV/2804/2026	AJAY KUMAR NANDA	MANOJ KUMAR MOHANTY (2)	
	CRLREV/ /	MP		141/2026
52	D-ABLAPL/37676/2025	BIKASH PRADHAN		
	ABLAPL/14167/2025	MP		142/2026
53	D-CRLREV/2804/2026	AJAY KUMAR NANDA	MANOJ KUMAR MOHANTY (2)	
	CRLREV/ /	MP		142/2026
54	D-CRLREV/2862/2026	GOURI PRASAD DAS @ GOURI DAS	ANSHUMAN RAY	
	CRLREV/ /	MP		143/2026
55	D-ABLAPL/37680/2025	BIKASH PRADHAN		
	ABLAPL/14176/2025	MP		143/2026
56	D-ABLAPL/37833/2025	BABUNA @ PRAKASH KUMAR JENA		
	ABLAPL/14209/2025	MP		144/2026
57	D-CRLREV/2891/2026	K.RAJSEKHAR SUBUDHI @ RAJASEKHAR BEDA PRAKASH PANDA		
	CRLREV/ /	MP		144/2026

58	D-ABLAPL/26269/2024 ABLAPL/9592/2024	ASHOK BEHERA MP		145/2026
59	D-ABLAPL/39554/2025 ABLAPL/14816/2025	MUKESH BEHERA MP		146/2026
60	D-ABLAPL/9855/2024 ABLAPL/3494/2024	KISHORE CH. PARIDA @ KUSU PARIDA MP	JANMEJAYA KATIKIA	147/2026
61	D-ABLAPL/833/2026 ABLAPL/452/2026	SOUMYA RANJAN DASH @ BUBUNU MP		148/2026
62	D-ABLAPL/462/2026 ABLAPL/269/2026	ABHAYA KUMAR LENKA MP		149/2026
63	D-ABLAPL/459/2026 ABLAPL/268/2026	SANJUKTA LENKA MP		150/2026
64	D-ABLAPL/38682/2025 ABLAPL/14525/2025	BISWAJIT SAHOO MP		151/2026
65	D-ABLAPL/16704/2025 ABLAPL/6669/2025	SK. JAUDDIN MP		152/2026
66	D-ABLAPL/40060/2025 ABLAPL/14950/2025	JAGAN DAS MP		153/2026
67	D-ABLAPL/13000/2025 ABLAPL/5015/2025	SANJEEV KUMAR SUMAN MP		154/2026
68	D-ABLAPL/13578/2025 ABLAPL/5275/2025	AJAY KUMAR BISHOI @ BISOI MP		155/2026
69	D-ABLAPL/38136/2025 ABLAPL/14344/2025	SEK. TIPUSULATAN @ SK. TIPUSULTAN MP		156/2026
70	D-ABLAPL/38448/2025 ABLAPL/14470/2025	SK. WASIM @ S.K. WASIM MP		157/2026
71	D-RSA/167/2010 RSA/167/2010	KARTIK CH.BHUYAN MP	M/S.S.K.NAYAK,S.S.K.NAYAK,K.JENA,S.K.PANDA,K.BEHERA,S.ACHA	174/2026
72	D-RSA/167/2010 RSA/167/2010	KARTIK CH.BHUYAN MP	M/S.S.K.NAYAK,S.S.K.NAYAK,K.JENA,S.K.PANDA,K.BEHERA,S.ACHA	175/2026
73	D-RSA/167/2010 RSA/167/2010	KARTIK CH.BHUYAN MP	M/S.S.K.NAYAK,S.S.K.NAYAK,K.JENA,S.K.PANDA,K.BEHERA,S.ACHA	176/2026
74	D-RSA/372/2011 RSA/372/2011	CHINTAMANI PADHAN MP	M/S.DAMODAR.DEO	177/2026
75	D-RSA/3461/2026 RSA/ /	MANASI JENA MP	SURYA PRAKASH MANAGARAJ	178/2026
76	D-RSA/164/2015 RSA/164/2015	BHAKTI BHUSAN MALLIIK MP	M/S.TANMAYA MISHRA	179/2026
77	D-RSA/164/2015 RSA/164/2015	BHAKTI BHUSAN MALLIIK MP	M/S.TANMAYA MISHRA	180/2026
78	D-RSA/164/2015 RSA/164/2015	BHAKTI BHUSAN MALLIIK MP	M/S.TANMAYA MISHRA	181/2026
79	D-RSA/3520/2026 RSA/ /	PITHA MAJHI @ MARANDI MP	SOURAV SUMAN BHUYAN	182/2026
80	D-RSA/3520/2026 RSA/ /	PITHA MAJHI @ MARANDI MP	SOURAV SUMAN BHUYAN	183/2026
81	D-RSA/19736/2025 RSA/248/2025	DURYODHAN JENA MP	AMIT PRASAD BOSE	184/2026
82	D-RSA/19736/2025 RSA/248/2025	DURYODHAN JENA MP	AMIT PRASAD BOSE	185/2026
83	D-RSA/19736/2025 RSA/248/2025	DURYODHAN JENA MP	AMIT PRASAD BOSE	186/2026
84	D-RSA/46602/2025 RSA/32/2026	SILA JENA MP	M.BALAKRISHNA RAO	187/2026
85	D-RSA/46918/2025 RSA/ /	K.KRISHNA @ KANDRI KRISHNA MP	BIPLABA P.B. BAHALI	188/2026
86	D-RSA/47540/2025 RSA/51/2026	SRINIVAS BEHERA MP	MONOMOY BASU	189/2026
87	D-RSA/47540/2025 RSA/51/2026	SRINIVAS BEHERA MP	MONOMOY BASU	190/2026
88	D-CMP/3431/2026 CMP/ /	TIRUPATI PANIGRAHI MP	ABHISHEK DASH	195/2026
89	D-CMP/448/2019	NASRIN ARA BEGUM	M/S.SAMIR KUMAR MISHRA	

	CMP/448/2019	MP		196/2026
90	D-CMP/3497/2026 CMP/ /	ARVIND KUMAR SAHU MP	PRAMOD KISHORE CHAND	197/2026
91	D-CMP/910/2025 CMP/50/2025	SAROJ KUMAR MISHRA MP	UMESH CHANDRA MOHANTY	198/2026
92	D-CMP/3524/2026 CMP/ /	MAYA MOHANTY MP	MAHESWAR MOHANTY	199/2026
93	D-CMP/3535/2026 CMP/ /	SUDIPTA SAHU MP	KARTIK CHANDRA TRIPATHY	200/2026
94	D-CMP/3535/2026 CMP/ /	SUDIPTA SAHU MP	KARTIK CHANDRA TRIPATHY	201/2026
95	D-CMP/3539/2026 CMP/ /	JUGAL KISHORE NAYAK MP	CHITTA RANJAN PATNAIK	202/2026
96	D-CMP/3435/2026 CMP/ /	BIMAL KUMAR MOHANTY MP	SUMIT KUMAR MOHANTY	203/2026
97	D-CMP/3568/2026 CMP/ /	ANANTA BEHERA MP	KISHORE CHANDRA SATAPATHY	204/2026
98	D-CMP/3607/2026 CMP/ /	GANESWAR SAHOO MP	M. BALAKRISHNA RAO	205/2026
99	D-CMP/3614/2026 CMP/ /	PURNA CH. JENA MP	GANESH PRASAD SAMAL	206/2026
100	D-CMP/3617/2026 CMP/ /	PURUSOTTAM SONI MP	RABI NARAYAN BEHERA	207/2026
101	D-CMP/3656/2026 CMP/ /	ICICI BANK LTD., GUJARAT MP	RAMACHANDRA PANIGRAHY	208/2026
102	D-CMP/3675/2026 CMP/ /	MAMATA PANDA MP	SAIBRATA RATH	209/2026
103	D-CMP/3761/2026 CMP/ /	SIDDHARTH KATARIA MP	PRAMOD KUMAR TRIPATHY	210/2026
104	D-MACA/310/2025 MACA/140/2025	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE COMPANY LTD,CUTTACK MP		242/2026
105	D-MACA/3389/2026 MACA/ /	BIJULI PRADHAN MP	PRADEEP KUMAR MISHRA	243/2026
106	D-MACA/3389/2026 MACA/ /	BIJULI PRADHAN MP	PRADEEP KUMAR MISHRA	244/2026
107	D-MACA/3513/2026 MACA/ /	BIBHUTI BARAL MP	PRABASH CHANDRA PATTANAİK	245/2026
108	D-MACA/3513/2026 MACA/ /	BIBHUTI BARAL MP	PRABASH CHANDRA PATTANAİK	246/2026
109	D-MACA/3575/2026 MACA/ /	R.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	247/2026
110	D-MACA/3579/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	248/2026
111	D-MACA/3575/2026 MACA/ /	R.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	PRASANTA KUMAR MAHALI	249/2026
112	D-MACA/3626/2026 MACA/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	IBEDITA MOHANTY	250/2026
113	D-MACA/3635/2026 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR MP	SUBRATA SATHI	251/2026
114	D-CRLMC/13242/2025 CRLMC/1717/2025	RABINDRA KUMAR SWAIN MP	NIRANJAN PANDA	294/2026
115	D-CRLMC/38930/2025 CRLMC/5540/2025	MADHUMATI NAIK MP		295/2026
116	D-CRLMC/26898/2025 CRLMC/3668/2025	BIJAYALAXMI DASH MP	SOMA PATNAİK	296/2026
117	D-CRLMC/26314/2025 CRLMC/3415/2025	SANKAR PRASAD DAS MP		297/2026
118	D-CRLMC/2720/2026 CRLMC/ /	SUSHANTA KUMAR PALEI @ KALU @ KALU MP	KALU	298/2026
119	D-CRLMC/2722/2026 CRLMC/ /	PRADIP KUMAR SETHI @ PRADEEP KUMAR SETHI MP	PRADIP KUMAR MISHRA	299/2026
120	D-CRLMC/2724/2026 CRLMC/ /	JAWAHAR LAL NAYAK MP	RAJENDRA KUMAR SAHU	300/2026

121	D-CRLMC/34395/2025 CRLMC/4929/2025	BISWAJIT PANDA MP	JYOTI RANJAN KAR	301/2026
122	D-CRLMC/38791/2025 CRLMC/5362/2025	SUDHANSU KUMAR SAHU MP		302/2026
123	D-CRLMC/2793/2026 CRLMC/ /	SHISHIR JOSHI MP	SUPRIYO RANJAN MAHAPATRA	303/2026
124	D-CRLMC/484/2026 CRLMC/129/2026	BIRASEN PALEI MP		304/2026
125	D-CRLMC/2834/2026 CRLMC/ /	NALINEE PRAVA NAIK MP	BIPLABA P.B. BAHALI	305/2026
126	D-CRLMC/34717/2025 CRLMC/4880/2025	GIRIJA SHANKAR SAMANTARAY MP	SANTOSH KUMAR DASH	306/2026
127	D-CRLMC/2846/2026 CRLMC/ /	SANTOSH KUMAR MOHANTY MP	PRATIK DASH	307/2026
128	D-CRLMC/2864/2026 CRLMC/ /	ASEEMA SAROSE NAYAK MP	DIPTI RANJAN MOHAPATRA	308/2026
129	D-CRLMC/38602/2025 CRLMC/218/2026	SANDEEP PATNAIK MP	SILABHADRA SASTRY	309/2026
130	D-CRLMC/38602/2025 CRLMC/218/2026	SANDEEP PATNAIK MP	SILABHADRA SASTRY	310/2026
131	D-CRLMC/2879/2026 CRLMC/ /	GAJENDRA SINGH MP	SANJIB KUMAR BHANJADEO	311/2026
132	D-CRLMC/2906/2026 CRLMC/ /	SOUBHAGYA KUMARI MUNI @ PINTU MUSA MP	SURYAKANTA DWIBEDI	312/2026
133	D-CRLA/9867/2024 CRLA/353/2024	DASARATHI GAMANGO MP	SUCHIT KUMAR NAYAK	313/2026
134	D-CRLA/27637/2025 CRLA/109/2026	JAISINGH MAJHI MP	TUKUNA KUMAR MISHRA	314/2026
135	D-CRLA/27637/2025 CRLA/109/2026	JAISINGH MAJHI MP	TUKUNA KUMAR MISHRA	315/2026
136	D-CRLA/27637/2025 CRLA/109/2026	JAISINGH MAJHI MP	TUKUNA KUMAR MISHRA	316/2026
137	D-CRLA/47/2020 CRLA/47/2020	DEBA MAJHI MP	HIMANSHU BHUSAN DASH	317/2026
138	D-CRLA/420/2021 CRLA/420/2021	ISWAR @ ISHWAR CHANDRA BEHERA MP	JAGANNATH KAMILA	321/2026
139	D-CRLA/2672/2026 CRLA/ /	AKHANDALA PRASAD MOHANTY MP	DEVASHIS PANDA	322/2026
140	D-CRLA/2672/2026 CRLA/ /	AKHANDALA PRASAD MOHANTY MP	DEVASHIS PANDA	323/2026
141	D-CRLA/2706/2026 CRLA/ /	KRUPAKAR MUKHI @ BANUA @ KRUPA MP	MAHES DAS	324/2026
142	D-CRLA/2706/2026 CRLA/ /	KRUPAKAR MUKHI @ BANUA @ KRUPA MP	MAHES DAS	325/2026
143	D-CRLA/2706/2026 CRLA/ /	KRUPAKAR MUKHI @ BANUA @ KRUPA MP	MAHES DAS	326/2026
144	D-CRLA/17968/2025 CRLA/734/2025	BABULU @ PRATYUSH KUMAR PANDA MP	ANIRUDHA DAS	327/2026
145	D-CRLA/646/2022 CRLA/646/2022	BHAGMAT TUDU MP	SK. ZAFARULLA	328/2026
146	D-CRLA/2747/2026 CRLA/ /	GANESH BANTHA MP	AMULYA RATNA PANDA	329/2026
147	D-CRLA/819/2019 CRLA/819/2019	DALLI @ SANDHYARANI GAGARAI MP	SOURA CH. MOHAPATRA	330/2026
148	D-CRLA/2747/2026 CRLA/ /	GANESH BANTHA MP	AMULYA RATNA PANDA	331/2026
149	D-CRLA/165/2026 CRLA/41/2026	BHUBAN MOHAN DASH MP	DEBABRATA DASH	332/2026
150	D-CRLA/2775/2026 CRLA/ /	BIHARILAL TAJAN MP	BIJAYA KUMAR RAGADA	333/2026
151	D-CRLA/2775/2026 CRLA/ /	BIHARILAL TAJAN MP	BIJAYA KUMAR RAGADA	334/2026
152	D-CRLA/2790/2026	DEEPAK KUMAR BEHERA	DILIP KUMAR MISRA	

	CRLA/ /	MP		335/2026
153	D-CRLA/2790/2026	DEEPAK KUMAR BEHERA	DILIP KUMAR MISRA	
	CRLA/ /	MP		336/2026
154	D-CRLA/2799/2026	HADIBANDHU SAMAL @ HADIA SAMAL	SHYAM SUNDAR CHHUALSINGH	
	CRLA/ /	MP		337/2026
155	D-CRLA/2799/2026	HADIBANDHU SAMAL @ HADIA SAMAL	SHYAM SUNDAR CHHUALSINGH	
	CRLA/ /	MP		338/2026
156	D-CRLA/2849/2026	ASHOK MUKHI	SK. ZAFARULLA	
	CRLA/ /	MP		339/2026
157	D-CRLA/2849/2026	ASHOK MUKHI	SK. ZAFARULLA	
	CRLA/ /	MP		340/2026
158	D-CRLA/2849/2026	ASHOK MUKHI	SK. ZAFARULLA	
	CRLA/ /	MP		341/2026
159	D-CRLA/2852/2026	SARAT NAIK	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		342/2026
160	D-CRLA/2852/2026	SARAT NAIK	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		343/2026
161	D-WA/3377/2026	BIJAY KUMAR PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		365/2026
162	D-WA/3377/2026	BIJAY KUMAR PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		366/2026
163	D-WA/3426/2026	BICHITRANANDA PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		367/2026
164	D-WA/3426/2026	BICHITRANANDA PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		368/2026
165	D-WA/3426/2026	BICHITRANANDA PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		369/2026
166	D-WA/3433/2026	BIRANCHI NARAYAN PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		370/2026
167	D-WA/3433/2026	BIRANCHI NARAYAN PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		371/2026
168	D-WA/3433/2026	BIRANCHI NARAYAN PRUSTY	SASHIBHUSAN DAS	
	WA/ /	MP		372/2026
169	D-WA/3445/2026	KRUSHNA CHANDRA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		373/2026
170	D-WA/3445/2026	KRUSHNA CHANDRA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		374/2026
171	D-WA/3445/2026	KRUSHNA CHANDRA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		375/2026
172	D-WA/3448/2026	KHULANA JENA@KHOLANA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		376/2026
173	D-WA/3448/2026	KHULANA JENA@KHOLANA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		377/2026
174	D-WA/3448/2026	KHULANA JENA@KHOLANA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		378/2026
175	D-WA/3452/2026	PARAMANANDA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		379/2026
176	D-WA/3452/2026	PARAMANANDA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		380/2026
177	D-WA/3452/2026	PARAMANANDA BEHERA	SASHIBHUSAN DAS	
	WA/ /	MP		381/2026
178	D-WA/3455/2026	KARTIKA CHANDRA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		382/2026
179	D-WA/3456/2026	SRIDHAR PRADHAN	SASHIBHUSAN DAS	
	WA/ /	MP		383/2026
180	D-WA/3455/2026	KARTIKA CHANDRA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		384/2026
181	D-WA/3455/2026	KARTIKA CHANDRA JENA	SASHIBHUSAN DAS	
	WA/ /	MP		385/2026
182	D-WA/3456/2026	SRIDHAR PRADHAN	SASHIBHUSAN DAS	
	WA/ /	MP		386/2026
183	D-WA/3456/2026	SRIDHAR PRADHAN	SASHIBHUSAN DAS	
	WA/ /	MP		387/2026

184	D-WA/3416/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	388/2026
185	D-WA/3416/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	389/2026
186	D-WA/3457/2026 WA/ /	ABHIMANYU ROUT MP	SASHIBHUSAN DAS	390/2026
187	D-WA/3457/2026 WA/ /	ABHIMANYU ROUT MP	SASHIBHUSAN DAS	391/2026
188	D-WA/3457/2026 WA/ /	ABHIMANYU ROUT MP	SASHIBHUSAN DAS	392/2026
189	D-WA/3458/2026 WA/ /	AKSHYA ROUT MP	SASHIBHUSAN DAS	393/2026
190	D-WA/3458/2026 WA/ /	AKSHYA ROUT MP	SASHIBHUSAN DAS	394/2026
191	D-WA/3458/2026 WA/ /	AKSHYA ROUT MP	SASHIBHUSAN DAS	395/2026
192	D-WA/3463/2026 WA/ /	ABHAYANANDA MOHANTY MP	SASHIBHUSAN DAS	396/2026
193	D-WA/3463/2026 WA/ /	ABHAYANANDA MOHANTY MP	SASHIBHUSAN DAS	397/2026
194	D-WA/3463/2026 WA/ /	ABHAYANANDA MOHANTY MP	SASHIBHUSAN DAS	398/2026
195	D-WA/3466/2026 WA/ /	ANANTA JATA @ ANNADA JATA MP	SASHIBHUSAN DAS	399/2026
196	D-WA/3466/2026 WA/ /	ANANTA JATA @ ANNADA JATA MP	SASHIBHUSAN DAS	400/2026
197	D-WA/3466/2026 WA/ /	ANANTA JATA @ ANNADA JATA MP	SASHIBHUSAN DAS	401/2026
198	D-WA/3467/2026 WA/ /	SANATAN JENA MP	SASHIBHUSAN DAS	402/2026
199	D-WA/3467/2026 WA/ /	SANATAN JENA MP	SASHIBHUSAN DAS	403/2026
200	D-WA/3467/2026 WA/ /	SANATAN JENA MP	SASHIBHUSAN DAS	404/2026
201	D-WA/3468/2026 WA/ /	BANAMALI PRADHAN MP	SASHIBHUSAN DAS	405/2026
202	D-WA/3468/2026 WA/ /	BANAMALI PRADHAN MP	SASHIBHUSAN DAS	406/2026
203	D-WA/3468/2026 WA/ /	BANAMALI PRADHAN MP	SASHIBHUSAN DAS	407/2026
204	D-WA/3469/2026 WA/ /	BENUDHAR OJHA MP	SASHIBHUSAN DAS	408/2026
205	D-WA/3417/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	409/2026
206	D-WA/3469/2026 WA/ /	BENUDHAR OJHA MP	SASHIBHUSAN DAS	410/2026
207	D-WA/3417/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	411/2026
208	D-WA/3469/2026 WA/ /	BENUDHAR OJHA MP	SASHIBHUSAN DAS	412/2026
209	D-WA/3472/2026 WA/ /	PRAKASH BEHERA MP	SASHIBHUSAN DAS	413/2026
210	D-WA/3472/2026 WA/ /	PRAKASH BEHERA MP	SASHIBHUSAN DAS	414/2026
211	D-WA/3472/2026 WA/ /	PRAKASH BEHERA MP	SASHIBHUSAN DAS	415/2026
212	D-WA/3474/2026 WA/ /	KESABA JATA MP	SASHIBHUSAN DAS	416/2026
213	D-WA/3474/2026 WA/ /	KESABA JATA MP	SASHIBHUSAN DAS	417/2026
214	D-WA/3474/2026 WA/ /	KESABA JATA MP	SASHIBHUSAN DAS	418/2026
215	D-WA/3484/2026	ODISHA MINING CORPORATION LTD., BBSR	PRAMI RATH, (SR.ADV.)	

216	WA/ / D-WA/3484/2026	MP ODISHA MINING CORPORATION LTD., BBS	PRAMI RATH, (SR.ADV.)	419/2026
217	WA/ / D-WA/3432/2026	MP STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	420/2026
218	WA/ / D-WA/3432/2026	MP STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	421/2026
219	WA/ / D-WA/6445/2024	MP STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	422/2026
220	WA/ / D-WA/3434/2026	MP STATE OF ODISHA	SASWAT DAS,A.G.A	423/2026
221	WA/ / D-WA/3434/2026	MP STATE OF ODISHA	SASWAT DAS,A.G.A	424/2026
222	WA/ / D-WA/6445/2024	MP STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	425/2026
223	WA/ / D-WA/3746/2026	MP ODISHA MINING CORPORATION LTD.,KH	PRADI RATH(SR.ADV.)	426/2026
224	WA/ / D-WA/3746/2026	MP ODISHA MINING CORPORATION LTD.,KH	PRADI RATH(SR.ADV.)	427/2026
225	WP(C)/ / D-WP(C)/3375/2026	MP M/S HARIPRIYA ASSOCIATES PVT. LTD.,	BERHAMPUR,ANDRA PRADESA	428/2026
226	WP(C)/ / D-WP(C)/3378/2026	MP JAGANNATH PATSANI	SUJATA JENA	1864/2026
227	WP(C)/ / D-WP(C)/55387/2025	MP GANESWAR SUBUDHI	ANJAN KUMAR BISWAL	1865/2026
228	WP(C)/ / D-WP(C)/3385/2026	MP RANJIT MAHAPATRA	DIGANTA DAS	1866/2026
229	WP(C)/ / D-WP(C)/3387/2026	MP SANTOSH KUMAR MOHANTA	TUSHARKANTA NAYAK	1867/2026
230	WP(C)/ / D-WP(C)/26960/2025	MP CHINMAYA MOHANTY	BIPIN KUMAR NAYAK	1868/2026
231	WP(C)/ / D-WP(C)/18535/2025	MP LAXMIDHAR SAHOO	BIPIN KUMAR NAYAK	1869/2026
232	WP(C)/ / D-WP(C)/26964/2025	MP ALOK SAHOO	BIPIN KUMAR NAYAK	1870/2026
233	WP(C)/ / D-WP(C)/26961/2025	MP LAXMAN BEHERA	BIPIN KUMAR NAYAK	1871/2026
234	WP(C)/ / D-WP(C)/26959/2025	MP LAXMAN BEHERA	BIPIN KUMAR NAYAK	1872/2026
235	WP(C)/ / D-WP(C)/18566/2025	MP CHANDAN KUMAR JENA	BIPIN KUMAR NAYAK	1873/2026
236	WP(C)/ / D-WP(C)/27493/2025	MP BRAMHANANDA BISOI	BIPIN KUMAR NAYAK	1874/2026
237	WP(C)/ / D-WP(C)/19171/2025	MP ASTIK DIGAL	AMITABH MISHRA	1875/2026
238	WP(C)/ / D-WP(C)/3402/2026	MP MAMATA JENA	KABIRAJ PRADHAN	1876/2026
239	WP(C)/ / D-WP(C)/2351/2026	MP DEBASIS DIXIT	M/S.SANTOSH KUMAR NANDA	1877/2026
240	WP(C)/ / D-WP(C)/11569/2017	MP DIPAK JYOTI SARANGI	KAPILA CHARAN NAYAK	1878/2026
241	WP(C)/ / D-WP(C)/3411/2026	MP SRIBACHHA PRADHAN	SAPAN KUMAR PAL	1879/2026
242	WP(C)/ / D-WP(C)/52872/2025	MP PUSPALATA JENA	SRINIVAS MOHANTY	1880/2026
243	WP(C)/ / D-WP(C)/3381/2026	MP MANDARDHAR DIKSHIT	SRINIVAS MOHANTY	1881/2026
244	WP(C)/ / D-WP(C)/1247/2026	MP SAUMENDRA NAYAK	SRINIVAS MOHANTY	1882/2026
245	WP(C)/ / D-WP(C)/3382/2026	MP ARCHANA RAY	SRINIVAS MOHANTY	1883/2026
246	WP(C)/ / D-WP(C)/3383/2026	MP RITANJALI MOHANTY	SRINIVAS MOHANTY	1884/2026
247	WP(C)/ / D-WP(C)/3386/2026	MP M/S. MAHANADI COALFIELDS LTD., BURLA	SRINIVAS MOHANTY	1885/2026
248	WP(C)/ / D-WP(C)/3459/2026	MP M/S. MAHANADI COALFIELDS LTD., BURLA	SRINIVAS MOHANTY	1885/2026

247	D-WP(C)/3464/2026 WP(C)/ /	DR. SWAPAN KUMAR KARAK MP	HARMOHAN DHAL	1886/2026
248	D-WP(C)/3465/2026 WP(C)/ /	KEDAR NATH PATI MP	SHIVSANKAR MOHANTY	1887/2026
249	D-WP(C)/3453/2026 WP(C)/2868/2026	SANTOSH KUMAR SAHOO MP	AMLAN SHAKTI PAUL	1888/2026
250	D-WP(C)/51993/2025 WP(C)/36613/2025	HAYAGRIB GURU MP		1889/2026
251	D-WP(C)/3429/2026 WP(C)/ /	ADHIRA SAHU MP	KULDEEP MOHANTY	1890/2026
252	D-WP(C)/3462/2026 WP(C)/ /	KARTTIK CHANDRA NAYAK MP	SHIVSANKAR MOHANTY	1891/2026
253	D-WP(C)/51961/2025 WP(C)/36157/2025	AKHANDALAMANI DISTRIBUTOR, KHORDA MP	DEBARUNASISH CHAKRABORTY	1892/2026
254	D-WP(C)/3473/2026 WP(C)/ /	RASHMITA BARIK MP	SANTOSH KUMAR DWIVEDY	1893/2026
255	D-WP(C)/3475/2026 WP(C)/ /	KALI PRASAD NANDA MP	PRASANTA KUMAR SATAPATHY	1894/2026
256	D-WP(C)/3476/2026 WP(C)/ /	SUGRIBA DEHURY MP	PRASANTA KUMAR SATAPATHY	1895/2026
257	D-WP(C)/3477/2026 WP(C)/ /	PRASANTA KUMAR PALLEI MP	ALEKHA KUMAR SAHOO	1896/2026
258	D-WP(C)/3479/2026 WP(C)/ /	DURYODHAN DEHURY MP	PRASANTA KUMAR SATAPATHY	1897/2026
259	D-WP(C)/3478/2026 WP(C)/ /	RANJITA PUHAN MP	PRASANTA KUMAR SATAPATHY	1898/2026
260	D-WP(C)/1991/2026 WP(C)/2045/2026	SURYAKANTA PATTNAYAK MP	ALOK KUMAR PANDA	1899/2026
261	D-WP(C)/3482/2026 WP(C)/ /	BIRENDRA KUMAR MP	AMITAV TRIPATHY	1900/2026
262	D-WP(C)/3483/2026 WP(C)/ /	NARENDRA BISWAL MP	PRAVAT KUMAR MUDULI	1901/2026
263	D-WP(C)/3392/2026 WP(C)/ /	SUDHANSU SEKHAR MAHAPATRA MP	SRINIVAS MOHANTY	1902/2026
264	D-WP(C)/9963/2025 WP(C)/7250/2025	BIJAY KUMAR SAHOO MP	TANMAY MISHRA	1903/2026
265	D-WP(C)/3486/2026 WP(C)/ /	ANANGA BHIM BISWAL MP	HARIPAD MOHANTY	1904/2026
266	D-WP(C)/3485/2026 WP(C)/ /	MITRAPUSPA MANDHATA MP	BIDHUBHUSANA MOHAPATRA	1905/2026
267	D-WP(C)/40780/2025 WP(C)/30959/2025	TRINATH PRADHAN MP	M/S. MANOJ KUMAR MISHRA (SR. ADV.), TANMAY MISHRA	1906/2026
268	D-WP(C)/3488/2026 WP(C)/ /	DR. AVINASH TAUNK MP	AVIJIT MISHRA	1907/2026
269	D-WP(C)/20752/2024 WP(C)/11625/2024	PRIYADARSINI NAYAK MP	BHABANI SANKAR TRIPATHY (1)	1908/2026
270	D-WP(C)/3490/2026 WP(C)/ /	BABAJI ASHIMANANDA DAS MP	PRAMODA KUMAR MISHRA	1909/2026
271	D-WP(C)/3493/2026 WP(C)/ /	NATIONAL HIGHWAY AUTHORITY OF INDIA MP	DEBENDRA PRASAD MOHANTY	1910/2026
272	D-WP(C)/40922/2025 WP(C)/28879/2025	ANATA NARAYAN MAJHI MP	SIDHESWAR MALLIK	1911/2026
273	D-WP(C)/3393/2026 WP(C)/ /	LALATENDU SAHOO MP	SRINIVAS MOHANTY	1912/2026
274	D-WP(C)/3492/2026 WP(C)/ /	SURYAKANTA PUJHARY MP	ALOK KUMAR PANDA	1913/2026
275	D-WP(C)/40929/2025 WP(C)/29115/2025	JISAYA NAIK MP	SIDHESWAR MALLIK	1914/2026
276	D-WP(C)/21584/2024 WP(C)/12625/2024	BHUBAN WOMENS DEGREE COLLEGE, BHUBANESHWAR MP	SRINIVAS MOHANTY	1915/2026
277	D-WP(C)/48264/2025 WP(C)/33633/2025	DHRUBA CHARAN SAHOO MP	ABINASH ROURAY	1916/2026
278	D-WP(C)/3495/2026	DILLIP KUMAR DASH	SRIDHAR RATH	

	WP(C)/ /	MP		1917/2026
279	D-WP(C)/29496/2025 WP(C)/20617/2025	AMAN KUMAR PANDA MP	KARUNAKAR RATH	1918/2026
280	D-WP(C)/3394/2026 WP(C)/ /	SHISIR KUMAR MALLICK MP	SRINIVAS MOHANTY	1919/2026
281	D-WP(C)/3511/2026 WP(C)/ /	DR.PRAMILA KHADANGA MP	PADMALAYA MOHAPATRA	1920/2026
282	D-WP(C)/3512/2026 WP(C)/ /	SANJANA SINGH MP	KARUNAKAR GAYA	1921/2026
283	D-WP(C)/2956/2026 WP(C)/2688/2026	PUSPANJALI JENA MP	HIMANSHU BHUSAN DASH	1922/2026
284	D-WP(C)/3514/2026 WP(C)/ /	M/S. SHRILAXMI SUPPLIER, DHENKANALANIRUDHA DAS MP		1923/2026
285	D-WP(C)/3505/2026 WP(C)/2876/2026	SANTOSH KUMAR MOHAPATRA MP	KRISHNA CHANDRA SAHU	1924/2026
286	D-WP(C)/32911/2024 WP(C)/19132/2024	SAROJ KUMAR PATI MP		1925/2026
287	D-WP(C)/43456/2025 WP(C)/30482/2025	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	1926/2026
288	D-WP(C)/3511/2026 WP(C)/ /	DR.PRAMILA KHADANGA MP	PADMALAYA MOHAPATRA	1927/2026
289	D-WP(C)/3519/2026 WP(C)/ /	SK ISAMAIL MP	SOURAV SUMAN BHUYAN	1928/2026
290	D-WP(C)/3521/2026 WP(C)/ /	MEHARAJAN BIBI MP	SOURAV SUMAN BHUYAN	1929/2026
291	D-WP(C)/3395/2026 WP(C)/ /	JAYASHREE BEHERA MP	SRINIVAS MOHANTY	1930/2026
292	D-WP(C)/3522/2026 WP(C)/ /	HARAJA BIBI MP	SOURAV SUMAN BHUYAN	1931/2026
293	D-WP(C)/3523/2026 WP(C)/ /	BULI MUDULI MP	NISHIKANTA MISHRA	1932/2026
294	D-WP(C)/3525/2026 WP(C)/ /	SK RAHIM MP	SOURAV SUMAN BHUYAN	1933/2026
295	D-WP(C)/3526/2026 WP(C)/ /	PARBATI PRADHAN MP	BIPIN KUMAR NAYAK	1934/2026
296	D-WP(C)/3396/2026 WP(C)/ /	BANISHREE PATTNAIK MP	SRINIVAS MOHANTY	1935/2026
297	D-WP(C)/47690/2025 WP(C)/33547/2025	PRITI PRAJNA LENKA MP	SONITA BISWAL	1936/2026
298	D-WP(C)/3531/2026 WP(C)/ /	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	1937/2026
299	D-WP(C)/3540/2026 WP(C)/ /	PRAMILA BISOI MP	ABINASH ROUTRAY	1938/2026
300	D-WP(C)/49894/2025 WP(C)/37820/2025	SRAVAN KUMAR DEB MP	IN PERSON	1939/2026
301	D-WP(C)/54705/2025 WP(C)/ /	AGASTI DHARUA MP	SUJIT KUMAR DASH	1940/2026
302	D-WP(C)/30337/2025 WP(C)/21270/2025	RAHULA KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	1941/2026
303	D-WP(C)/47681/2025 WP(C)/33093/2025	JIGYANSHU NAYAK MP	SONITA BISWAL	1942/2026
304	D-WP(C)/3553/2026 WP(C)/ /	CHARUBALA TRIPATHY MP	PABITRA KUMAR NAYAK	1943/2026
305	D-WP(C)/35462/2025 WP(C)/24344/2025	PRITIPRAGNYA MALLIK MP		1944/2026
306	D-WP(C)/3557/2026 WP(C)/ /	PUSPA PRADHAN MP	SHREYANSH RAJGURU	1945/2026
307	D-WP(C)/3499/2026 WP(C)/ /	GYANA RANJAN DASH MP	SUKANTA KUMAR DALAI	1946/2026
308	D-WP(C)/34/2026 WP(C)/295/2026	RANJAN KUMAR NAYAK MP	KUNAL KUMAR SWAIN	1947/2026
309	D-WP(C)/3560/2026 WP(C)/ /	ABHISEK DASH MP	BISIKESAN PRADHAN	1948/2026

310	D-WP(C)/52939/2025 WP(C)/36390/2025	NIRANJANA MALIK MP	SAIBRATA RATH	1949/2026
311	D-WP(C)/3559/2026 WP(C)/ /	PRADEEP KUMAR SAHOO MP	KARTIK CHANDRA TRIPATHY	1950/2026
312	D-WP(C)/13327/2025 WP(C)/9743/2025	PURAVI PRIYADARSHINI MALLICK MP	DWARIKA PRASAD MOHANTY	1951/2026
313	D-WP(C)/3562/2026 WP(C)/ /	PANCHANANA MAHANA MP	PRASANTA KUMAR PANDA	1952/2026
314	D-WP(C)/3562/2026 WP(C)/ /	PANCHANANA MAHANA MP	PRASANTA KUMAR PANDA	1953/2026
315	D-WP(C)/3564/2026 WP(C)/ /	BAIDHAR SETHI MP	CHITTA RANJAN PATNAIK	1954/2026
316	D-WP(C)/3565/2026 WP(C)/ /	BIMBADHAR JENA MP	KSHIROD KUMAR ROUT	1955/2026
317	D-WP(C)/3501/2026 WP(C)/ /	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	1956/2026
318	D-WP(C)/3566/2026 WP(C)/ /	NILKAMAL BISHI MP	PRASANTA KUMAR PANDA	1957/2026
319	D-WP(C)/3570/2026 WP(C)/ /	PADMA SELMA MP	KARTIK CHANDRA TRIPATHY	1958/2026
320	D-WP(C)/3577/2026 WP(C)/ /	NAMITA RAY MP	PABITRA KUMAR NAYAK	1959/2026
321	D-WP(C)/16917/2024 WP(C)/14353/2024	PUSPA DAS MP	ASHOK KUMAR SARANGI	1960/2026
322	D-WP(C)/3596/2026 WP(C)/ /	ABDUL HANIF MALLIDA MP	SUBASH CHANDRA SATAPATHY	1961/2026
323	D-WP(C)/13677/2016 WP(C)/13677/2016	SAKUNTALA AGRAWAL MP	M/S.AJODHYA RANJAN DASH	1962/2026
324	D-WP(C)/51070/2025 WP(C)/35240/2025	SANTOSH KUMAR PATTANAİK MP	DEEPALI MAHAPATRA	1963/2026
325	D-WP(C)/3602/2026 WP(C)/ /	ASHIS KUMAR PRUSTY MP	BIPLABA P.B. BAHALI	1964/2026
326	D-WP(C)/41538/2023 WP(C)/41538/2023	SNIGDHA PATNAİK @ MOHANTY MP		1965/2026
327	D-WP(C)/3397/2026 WP(C)/ /	CHINMAYA KUMAR MOHAPATRA MP	SRINIVAS MOHANTY	1966/2026
328	D-WP(C)/3612/2026 WP(C)/ /	RICHA PANDA MP	DEEPALI MAHAPATRA	1967/2026
329	D-WP(C)/3613/2026 WP(C)/ /	SARALAMANI NANDA MP	NIRANJAN LENKA	1968/2026
330	D-WP(C)/3398/2026 WP(C)/ /	PABITRA KUMAR GAJA MP	SRINIVAS MOHANTY	1969/2026
331	D-WP(C)/3615/2026 WP(C)/ /	KAVI MP	GYANA RANJAN SETHI	1970/2026
332	D-WP(C)/3616/2026 WP(C)/ /	AVAYA KUMAR PARIDA MP	BANSHIDHAR SATAPATHY	1971/2026
333	D-WP(C)/3399/2026 WP(C)/ /	RIMASHREE MOHANTY MP	SRINIVAS MOHANTY	1972/2026
334	D-WP(C)/3624/2026 WP(C)/ /	JAGNYA NARAYAN SHG, ARAKHAPUR, GUNAM MP	PRANAV KUMAR CHANDRA JENA	1973/2026
335	D-WP(C)/3625/2026 WP(C)/ /	SHRIRAM GENERAL INSURANCE MP	PRASANTA KUMAR MAHALI	1974/2026
336	D-WP(C)/3269/2026 WP(C)/ /	MANJUSHREE LENKA MP	SHIVSANKAR MOHANTY	1975/2026
337	D-WP(C)/3400/2026 WP(C)/ /	PRAKASH MONDAL MP	SRINIVAS MOHANTY	1976/2026
338	D-WP(C)/2487/2026 WP(C)/2598/2026	CHOUDHURY ASIS SARAN MP	RUDRA NARAYAN PARIJA	1977/2026
339	D-WP(C)/3627/2026 WP(C)/ /	MAA TARA TARINI SHG, GANJAM MP	PRAVASH CHANDRA JENA	1978/2026
340	D-WP(C)/3629/2026 WP(C)/ /	M/S.DILIP KUMAR SAHU, PUTTIPODAR, GUNAM MP	PRANAV KUMAR CHANDRA PANIGRAHY	1979/2026
341	D-WP(C)/3631/2026	BHARAT FINANCIAL INCLUSION LTD, BHUBANESHWAR		

	WP(C)/ /	MP		1980/2026
342	D-WP(C)/3632/2026	MUKTESWAR SHG, GANJAM	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		1981/2026
343	D-WP(C)/3503/2026	HAIMABATI MAHANTA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		1982/2026
344	D-WP(C)/49196/2025	M/S. S.J.DEVELOPERS AND HOUSING PVT LTD,BISSACHARY		
	WP(C)/2874/2026	MP		1983/2026
345	D-WP(C)/3637/2026	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		1984/2026
346	D-WP(C)/24111/2025	SAROSH YAZDANI	SOUMYA JYOTI BISWAL,SHRI S.P.MISHRA	
	WP(C)/16813/2025	MP		1985/2026
347	D-WP(C)/3638/2026	M/S.GOPAL PUR PORTS LTD, CHATRAPUR, RAJAM	KISHORE HARICHANDAN	
	WP(C)/ /	MP		1986/2026
348	D-WP(C)/3649/2026	MAYABATI MUNDA	BYOMOKESH SAHOO	
	WP(C)/ /	MP		1987/2026
349	D-WP(C)/3650/2026	GIRISH RAJ ROUT	ANUPAM DASH	
	WP(C)/ /	MP		1988/2026
350	D-WP(C)/3661/2026	SHYAMAGHANA BEHERA	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		1989/2026
351	D-WP(C)/3660/2026	NIRANJAN MAHARANA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		1990/2026
352	D-WP(C)/3673/2026	NAROTTAM NAYAK	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		1991/2026
353	D-WP(C)/3674/2026	SESHADEV SWAIN	PRADIPTA VARMA	
	WP(C)/ /	MP		1992/2026
354	D-WP(C)/3683/2026	SUJIT KUMAR SAHOO	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		1993/2026
355	D-WP(C)/3692/2026	AJAYA KUMAR PANDA	PRATIK DASH	
	WP(C)/ /	MP		1994/2026
356	D-WP(C)/3516/2026	BANABAS SAHU	JAGABANDHU SAHU	
	WP(C)/ /	MP		1995/2026
357	D-WP(C)/3692/2026	AJAYA KUMAR PANDA	PRATIK DASH	
	WP(C)/ /	MP		1996/2026
358	D-WP(C)/3698/2026	PRAVASISH PANDA	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		1997/2026
359	D-WP(C)/3699/2026	SUCHITRA RAUTRAY	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		1998/2026
360	D-WP(C)/3700/2026	BIMALA KUMARI MOHANTY	BHABANI SANKAR DAS	
	WP(C)/ /	MP		1999/2026
361	D-WP(C)/3706/2026	HIMANSU SEKHAR DAS	KRUPASINDHU SAHOO	
	WP(C)/ /	MP		2000/2026
362	D-WP(C)/3708/2026	GOPAL CHANDRA BISWAL	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2001/2026
363	D-WP(C)/3719/2026	JAGANNATH MOHAPATRA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2002/2026
364	D-WP(C)/3720/2026	ASHWINI PADHI	SASWATI MOHAPATRA	
	WP(C)/ /	MP		2003/2026
365	D-WP(C)/3721/2026	M/S.S.S.ASSOCIATES, KENDUJHAR	KARTIK KURMY	
	WP(C)/ /	MP		2004/2026
366	D-WP(C)/3585/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED		
	WP(C)/ /	MP		2005/2026
367	D-WP(C)/3725/2026	NIRANJAN ROUT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2006/2026
368	D-WP(C)/3729/2026	PRAKASH KUMAR ROUT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2007/2026
369	D-WP(C)/3668/2026	BIJAY KETAN NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2008/2026
370	D-WP(C)/3736/2026	BINOD BIHARI DAS	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2009/2026
371	D-WP(C)/3741/2026	JAYANTA KUMAR SAMAL	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		2010/2026
372	D-WP(C)/3588/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED		
	WP(C)/ /	MP		2011/2026

